

ORISSA HIGH COURT

FILING REPORT AS ON :15/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ADMLS/37882/2025	WAYPOINT PORT SERVICES LTD. VS MV DENSA LION(IMO 9432464)	ISHWAR MOHANTY VS	// ()	
2	D-ARBP/38027/2025	BRAHMANI DEVELOPERS PVT. LTD.,SUNDERGARH VS ENGINEERING PROJECTS(INDIA) LTD.(EPI)	ABHISEK AGARWAL VS	// ()	
3	D-BLAPL/28516/2025	RANJIT BHOI VS STATE OF ODISHA	SARBESWAR SAHOO VS	// ()	AOD20220004505C202500106
4	D-BLAPL/28517/2025	RAJU KHILLO VS STATE OF ODISHA	BASUDEV PUJARI VS	SEMILLIGUDA /135 /2024 ()	AOD20220004505C202500108
5	D-BLAPL/28523/2025	PURNA CHANDRA SINGH VS STATE OF ODISHA	SARBESWAR SAHOO VS	// ()	AOD20220004505C202500107
6	D-BLAPL/28526/2025	GUNTHA @ HEMANTA ACHARYA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	SALIPUR /246 /2025 ()	
7	D-BLAPL/28535/2025	HAPPY @ ANKIT PARIDA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BHUBAN /54 /2025 ()	
8	D-BLAPL/28543/2025 BLAPL/9657/2025	ANIL SAMAL @ ANIL KUMAR SAMAL @ BAI SAMALMOHAN CHARAN BEHERA VS STATE OF ODISHA	VS	BHOGRAI /267 /2025 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000454/2025	
9	D-BLAPL/28545/2025	RAMESWAR BHAYANI @ RAMESWAR BHUNYA VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /177 /2025 ()	
10	D-BLAPL/28549/2025	PANDA MANDAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /31 /2008 ()	AOR20220001631C202500251
11	D-BLAPL/28551/2025	SURAJ BARUA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /54 /2025 ()	

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12	D-BLAPL/28560/2025	BABU @ SUSANTA NAIK VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	JUDUM /42 /2025 () //	
13	D-BLAPL/28563/2025	PAPUN KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	/ /0 () //	
14	D-BLAPL/28564/2025	SUNIL BADARAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /66 /2025 () //	AOR20220001631C202500248
15	D-BLAPL/28565/2025	SUBASH SABAR @ BHUYAN @ SUBASH KARJEE VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /55 /2012 () //	AOR20220001631C202500250
16	D-BLAPL/28568/2025	BALARAJ PAPAL VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /110 /2023 () //	AOD20240000239C202500024
17	D-BLAPL/28570/2025	MAHARUDDIN KHAN @ MUNA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /259 /2025 () //	
18	D-BLAPL/28571/2025	MADAN MOHAN TAMUDIA @ TAMULIA VS STATE OF ODISHA	PATITAPABAN NATH VS	/ /0 () //	
19	D-BLAPL/28580/2025	SAMIR KUMAR LENKA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	JAGATPUR /260 /2025 () //	
20	D-BLAPL/28585/2025	BHUBANESWAR @ MALAYA KUANR VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /119 /2025 () //	AOR20220001487C202500069
21	D-BLAPL/28587/2025	SIBA SANKAR SAHU VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PADMAPUR /60 /2025 () //	
22	D-BLAPL/28589/2025	SURAJ KUMAR SINGH VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDIPOSH PS /17 /2025 () //	AOD20240000012C202500204
23	D-BLAPL/28594/2025	SUDASHNA JENA	DALIRANI BEHURAY	BAIDYANATHPUR /259 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/28595/2025	PANKAJ SAHOO @ BABUL	AKSHAYA KUMAR SUBUDHI	ANGUL SADAR PS /243 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/28596/2025	CHINTU @ PRINCE PRITAM MOHAPATRA	GYANA RANJAN NAYAK	TALCHER TOWN /631 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/28598/2025	SUDARSAN KHADIA	BIDYADHAR PANDA	RENGALI /157 /2024	AOR20220001945C202500044
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/28599/2025	SATYANARAYAN SAHOO @ KANHA @ SATYANARAYAN SAHOO	ADIN KISHORE	BARANGA /243 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/28607/2025	GANGADHAR PATRA	AKSHAYA KUMAR SAHOO	CHANDAPUR /160 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/28608/2025	KANHU CHARAN SAHU	LAXMIDHAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/28613/2025	RANJAN KUMAR PANDA	DEEPAK KU SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/28614/2025	BIKRAM PRADHAN	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/28616/2025	SAMIR ROUT	DIPTI RANJAN SENAPATI	MAHILA PS SAMBALPUR /75 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/28618/2025	MANOJ KUMAR UPADHYAYA @ MANOJ KUMAR UPADHYAYA	ADIN KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/28620/2025	ASHOK KUMAR GOUDA	GOPAL KRISHNA NAYAK	BHANJANAGAR /122 /2009	
		VS	VS	()	

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35	D-BLAPL/28623/2025	STATE OF ODISHA PRASANTA PRADHAN @ PRASANT PRADHAN VS	JUGALA KISHORE PANDA VS	// PURUSHOTTAMPUR /333 /2023 ()	
36	D-BLAPL/28624/2025	STATE OF ODISHA KRUSHNA GOUDA VS	GOPAL KRISHNA NAYAK VS	// BHANJANAGAR /499 /2020 ()	
37	D-BLAPL/28625/2025	STATE OF ODISHA MAHESH SOHELA VS	BISWAJIT NAYAK VS	// BIRMAHARAJPUR /178 /2025 ()	
38	D-BLAPL/28626/2025	STATE OF ODISHA GIRIJA SANKAR SETHI VS	AKSHAYA KUMAR SAHOO VS	// ODAGAON /207 /2024 ()	
39	D-BLAPL/28628/2025	STATE OF ODISHA PITAMBAR KHARA VS	JUGALA KISHORE PANDA VS	// CHITRAKONDA /68 /2024 ()	
40	D-BLAPL/28629/2025	STATE OF ODISHA BIJAY AGRAWAL VS	PABITRA KUMAR NAYAK VS	// BRAJARAJNAGAR /182 /2025 ()	
41	D-BLAPL/28630/2025	STATE OF ODISHA SANTOSH SAHU VS	BISWORANJAN SWAIN VS	// PADMAPUR /60 /2025 ()	
42	D-BLAPL/28636/2025	STATE OF ODISHA AJAYA NAIK VS	PRAJIT KUMAR PRADHAN VS	// BAGDIA /184 /2025 ()	
43	D-BLAPL/28641/2025	STATE OF ODISHA BINESH NAYAK VS	BIJAYA KUMAR RAGADA VS	// CHAULIAGANJA /398 /2025 ()	
44	D-BLAPL/28643/2025	STATE OF ODISHA SAHIL KHUNTIA VS	RAKESH BEHERA VS	// CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /17 /2025 ()	
45	D-BLAPL/28647/2025	STATE OF ODISHA MUNA KHOSLA VS	KULDEEP MOHANTY VS	// LAXMIPUR /104 /2025 ()	AOD2024000012C202500205
		STATE OF ODISHA		//	

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46	D-BLAPL/28648/2025	OM PRAKASH GUPTA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	MUDANPUR RAMPUR /72 /2025 () //	
47	D-BLAPL/28650/2025	RANJIT KARAKARIA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	RAYAGADA TOWN /85 /2025 () //	
48	D-BLAPL/28653/2025	HEMANTA CHAND VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	KAMARDA /140 /2025 () //	
49	D-BLAPL/28659/2025	RUIJT KANHAR VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	NAYAGARH SADAR /204 /2025 () //	
50	D-BLAPL/28660/2025	SULTAN KHAN VS STATE OF ODISHA	VIVEKANANDA JENA VS	/ /0 () //	
51	D-BLAPL/28664/2025	ASIT MALLIK VS STATE OF ODISHA	VIVEKANANDA JENA VS	/ /0 () //	
52	D-BLAPL/28667/2025	BHAGIRATHI MARNDI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	/ /0 () //	
53	D-BLAPL/28668/2025	LILU BEERO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
54	D-BLAPL/28672/2025	ROHIT JAGAT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BODEN /5 /2015 () //	
55	D-BLAPL/28674/2025	H.SIBA REDDY VS STATE OF ODISHA	ASHOK DAS VS	DIGAPAHANDI /99 /2025 () //	
56	D-BLAPL/28675/2025	TAPAS KUMAR JENA VS STATE OF ODISHA	MITALEE JESTHI VS	CHAULIAGANJA /334 /2022 () //	
57	D-BLAPL/28677/2025	MUKESH BISWAS	AMULYA RATNA PANDA	KORAPUT SADAR /113 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/28680/2025	GOBINDA JANI @ BUDU	AMULYA RATNA PANDA	KORAPUT SADAR /113 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/28684/2025	RAJIB SAMAL	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/28686/2025	PRASANTA MAHAPATRA	RAKESH BEHERA	PARJANG /115 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/28691/2025	BIKASH PARIDA	SATYA RANJAN MULIA	KHUNTUNI /158 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/28692/2025	RULU SAHOO	BIJAYA KUMAR PARIDA 2	NAYAGARH /145 /2024	AOD20220001998C202500056
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/28693/2025	PRITI MANJARI MISHRA @ KUNU	SUDHANSU SEKHAR DASH	DELANGA /61 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/28695/2025	MANAS RANJAN SENAPATI	SATYA RANJAN MULIA	SAHID NAGAR P.S. /135 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/28701/2025	R.PRABHU KUMAR ANAND	BEDA PRAKASH PANDA	TUMUDIBANDHA /101 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/28702/2025	SATYAJIT DHAL	SANJIB KUMAR BHANJADEO	CYBER CRIME AND E.O, BALASORE /38 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/28706/2025	PRAMOD JENA	SANJIB KUMAR BHANJADEO	CYBER CRIME AND E.O, BALASORE /38 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/28707/2025	HEMANTA SETHI	BEDA PRAKASH PANDA	TUMUDIBANDHA /101 /2025	
		VS	VS	()	

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69	D-BLAPL/28709/2025	STATE OF ODISHA BANAMALI PALEI @ PALAI VS	BINAYA BHUSAN ROUTRAY VS	// //0 ()	
70	D-BLAPL/28714/2025	STATE OF ODISHA RAMESH JAGDEV VS	MANAS KUMAR CHAND VS	// SAHADEV KHUNTA /264 /2025 ()	
71	D-BLAPL/28717/2025	STATE OF ODISHA ASHOK KUMAR ROY ALIAS ASHOK ROY VS	BISWAJIT RANJAN TRIPATHY VS	// // ()	AOD2024000069C202500058
72	D-BLAPL/28720/2025	STATE OF ODISHA GOBINDA PATEL AND ANOTHER VS	PRASANTA KUMAR ROUTRAY VS	// // ()	AOD20240000391C202500065
73	D-BLAPL/28722/2025	State Of Odisha PRAHALLAD BEHERA VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /616 /2025 ()	
74	D-BLAPL/28725/2025	STATE OF ODISHA KULDEEP KUMAR VS	Rajjeet Roy VS	// // ()	AOR20220001462C202500114
75	D-BLAPL/28727/2025	STATE OF ODISHA ALOKA MONDAL VS	BIJAYA KUMAR RAGADA VS	// G.R.P.S.,SAMBALPUR /11 /2025 ()	
76	D-BLAPL/28728/2025	STATE OF ODISHA CHAMARA DAS VS	PRASANTA KUMAR ROUTRAY VS	// // ()	AOD20240000391C202500066
77	D-BLAPL/28729/2025	State Of Odisha MANOJ KUMAR DHALA @ MANOJ KUMAR DHAL @ JAKDEEP PAL VS	JAKDEEP PAL VS	// SUNDARGARH TOWN /263 /2025 ()	
78	D-BLAPL/28735/2025	STATE OF ODISHA CHAPLAMADUGU SUDHEER KUMAR VS	BIJAYA KUMAR RAGADA VS	// // ()	CYBER CRIME AND ECO. OFFENCE, CUTTACK /10 /2025
79	D-BLAPL/28737/2025	STATE OF ODISHA DILLIP KUMAR MAHANANDA VS	AMITAV TRIPATHY VS	// // ()	GAISILET /87 /2025
		STATE OF ODISHA		//	

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80	D-BLAPL/28738/2025	SATISH KUMAR SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BHATILI /136 /2025 () //	
81	D-CMAPL/37870/2025	BADRI NARAYAN RAY VS STATE OF ODISHA	ADV. VS	// () //	
82	D-CMP/37674/2025	MANORANJAN DEY VS NIRANJAN DEY	BISWAJIT MOHAPATRA VS	// () //	
83	D-CMP/37746/2025	SAROJ KUMAR MISHRA VS BIJAYALAXMI KAR	KSHIROD KUMAR SAHOO VS	// () //	
84	D-CMP/37781/2025	SANGHAMITRA NAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// () //	
85	D-CMP/37817/2025	JAGYASENI SAHU VS LAXMAN SAHU	GOKULANANDA SAHU VS	// () //	
86	D-CMP/37820/2025	ANTARYAMI DASH VS NILACHAL GRAMYA BANK	DIPTISH PRASAD PATTANAİK VS	// () //	
87	D-CMP/37856/2025	SANJAYA KUMAR LATH VS SHYAMADEVİ PÖDDAR	SANTOSH KUMAR NANDA VS	// () //	
88	D-CMP/37859/2025	DİLLİP KUMAR BARİK VS NARAHARI BARİK	MANORANJAN MISHRA VS	// () //	
89	D-CMP/37880/2025	MANGULU SWAIN VS SUDHAKAR PANİGRAHI	AMITAV TRİPATHY VS	// () //	
90	D-CMP/37931/2025	SUBHAS CHANDRA SATPATHY VS CHHABIRANI DUTTA	TUSAR KUMAR MISHRA VS	// () //	
91	D-CMP/37969/2025	BABRUBAHAN BEHERA	RAJESH TRİPATHY	//	

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		VS	VS	0	
		KANAKA BEHERA		//	
92	D-CMP/37991/2025	SITARAM SATAPATHY	SUVASHISH PATTANAIK	//	
		VS	VS	0	
		ESTATE OFFICER, GA AND PG DEPT., BBSR		//	
93	D-CMP/38001/2025	BIJAYALAXMI BEHERA	ALOK KUMAR PANDA	//	AOD20240000536C202500021
		VS	VS	0	
		PRADIP KUMAR PANDA		//	
94	D-CMP/38006/2025	BIRABAR BEHERA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		AKSHAYA KUMAR NAYAK		//	
95	D-CONTC/37677/2025	BIJAYA PRADHAN	ADV.	//	
	CONTC/4326/2025	VS	VS	0	
		KAMELESH MOHANTA,ORS		//	
96	D-CONTC/37716/2025	BANAMALI BEHERA	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
97	D-CONTC/37719/2025	SANTOSH KUMAR SAHOO	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
98	D-CONTC/37722/2025	CHAKRADHAR MISHRA	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
99	D-CONTC/37754/2025	SANATAN NAYAK	ADV.	//	
		VS	VS	0	
		BIJAYA KUMAR SETHI,OAS		//	
100	D-CONTC/37756/2025	JASANI DEHURIA	ADV.	//	
		VS	VS	0	
		AMRITPAL KAUR,IPS		//	
101	D-CONTC/37758/2025	BABULAL SENAPATI	ADV.	//	
		VS	VS	0	
		MUKESH BHAMU,IPS		//	
102	D-CONTC/37761/2025	KISHOR PRADHAN	ADV.	//	
		VS	VS	0	

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103	D-CONTC/37767/2025	MUKESH BHAMU,IPS BASANTA BARIK VS	ADV. VS	// // 0	
104	D-CONTC/37774/2025	NARESH PATRA,ADDL.CHIEF ENGINEER,NABRANGPUR PRAVASANKAR PANDA VS	ADV. VS	// // 0	
105	D-CONTC/37779/2025	NARESH PATRA,ADDL.CHIEF ENGINEER,NABRANGPUR SANGITA MALLICK VS	ADV. VS	// // 0	
106	D-CONTC/37784/2025	NARESH PATRA,ADDL.CHIEF ENGINEER,UPPER INDRAVATI DAM CIRCLE,NABRANGPUR SMRUTIREKHA RUP VS	ADV. VS	// // 0	
107	D-CONTC/37791/2025	NARESH PATRA,ADDL.CHIEF ENGINEER,UPPER INDRAVATI DAM CIRCLE,NABRANGPUR DEBRAJ BEHERA VS	ADV. VS	// // 0	
108	D-CONTC/37795/2025	SITIKANTHA SAMAL,PRESIDING OFFICER SPECIAL COURT TRIBUNAL,TALCHER,ANGUL DR.NIRANJAN MISHRA VS	ADV. VS	// // 0	
109	D-CONTC/37797/2025	ASWTHY S.,IAS DILLIP KUMAR MAHANTA VS	ADV. VS	// // 0	
110	D-CONTC/37798/2025	B.PARAMESWARAN,IAS KAMINI PANIGRAHI VS	ADV. VS	// // 0	
111	D-CONTC/37801/2025	ASWATHY S.,IAS KESHAB DASH VS	ADV. VS	// // 0	
112	D-CONTC/37803/2025	B.PARAMESWARAN,IAS SOUBHAGYA CHANDRA LENKA VS	ADV. VS	// // 0	
113	D-CONTC/37805/2025	B.PARAMESWARAN,IAS SWATIPRABHA MOHAPATRA VS	ADV. VS	// // 0	
		B.PARAMESWARAN,IAS		//	

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114	D-CONTC/37807/2025	HARADHAN DEBNATH VS B.PARAMESWARAN,IAS	ADV. VS	// ()	
115	D-CONTC/37830/2025	MANAS BEHERA VS VISHAL KUMAR DEV, PRINCIPAL SECRETARY ENERGY DEPTT.	DILLIP KUMAR SAHOO VS	// ()	AOD20240000078C202500006
116	D-CONTC/37834/2025	PRAMOD KUMAR PANDA VS SUBHA SARMA ,PRINCIPAL SECRETARY WOMEN AND CHILD DEVELOPMENT DEPTT.	RAJENDRA NARAYAN ROUT VS	// ()	AOR20220001558C202500181
117	D-CONTC/37836/2025	PRAMOD KUMAR MOHAPATRA VS SANJAYA KUMAR SINGH,SECRETARY WORKS DEPTT.	ADV VS	// ()	AOR20220001535C202500178
118	D-CONTC/37851/2025	BAPUN BARIK VS DILLIP ROUT RAY,IAS	ADV. VS	// ()	
119	D-CONTC/37857/2025	BIPIN BIHARI JENA VS SATYABRATA MAHANTA,PRINCIPAL,INDIRA GANDHI INSTITUTE OF TECHNOLOGY,DHENKANAL	SITANSHU KUMAR DEY VS	// ()	
120	D-CONTC/37865/2025	BAPUN BARIK VS GIRISH S.N,IAS	ADV. VS	// ()	
121	D-CONTC/37868/2025	BINDUBALA SENAPATI VS ATANU PRADHAN,OAS	ADV. VS	// ()	
122	D-CONTC/37876/2025	SK.SAMSUDDIN VS SUDHANSU DWIBEDI,EXECUTIVE ENGINEER,WATER RESOURCES DEPT.,SAMABALPUR	ADV. VS	// ()	
123	D-CONTC/37883/2025	ARUN SAHU VS ADITYA GOYAL,IAS	ADV. VS	// ()	
124	D-CONTC/37885/2025	BHAGYABANTA KUARNR VS ADITYA GOYAL,IAS	ADV. VS	// ()	
125	D-CONTC/37890/2025	RAJESH KUMAR SAHU	ADV.	//	

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		VS	VS	0	
		ADITYA GOYAL,IAS		//	
126	D-CONTC/37893/2025	MUKTADEI NAIK	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		KUNDAN SINGH NAIK,EXECUTIVE ENGINEER,MINOR IRRIGATION DIVISION,SAMBALPUR		//	
127	D-CONTC/37935/2025	SARASWATI DAS	ADV.	//	
		VS	VS	0	
		NIRMALA KUMARI DEI,DIRECTOR,FAMILY WELFARE,BBSR,KHURDA		//	
128	D-CONTC/37938/2025	HARIHAR GIRI	ADV.	//	
		VS	VS	0	
		B.PARAMESWARAN,IAS		//	
129	D-CONTC/37941/2025	HARIHAR GIRI	ADV.	//	
		VS	VS	0	
		B.PARAMESWARAN,IAS		//	
130	D-CONTC/37944/2025	PRAHALAD CHANDRA NAIK	ADV.	//	
		VS	VS	0	
		USHA PADHEE,IAS		//	
131	D-CONTC/37947/2025	PRAFULLA CHANDRA PATRA	ADV.	//	
		VS	VS	0	
		B.PARAMESWARAN,IAS		//	
132	D-CONTC/37949/2025	BUDHURAM SINGH	ADV.	//	
		VS	VS	0	
		B.PARAMESWARAN,IAS		//	
133	D-CONTC/37952/2025	K.RAMA REDDY	ADV.	//	
		VS	VS	0	
		ANU GARG,ADDL.CHIEF SECRETARY,WATER RESOURCES DEPT,BBSR,KHORDHA		//	
134	D-CONTC/37956/2025	GAJENDRANATH SHAW	ADV.	//	
		VS	VS	0	
		B.PARAMESWARAN,IAS		//	
135	D-CONTC/37961/2025	SAILABALA SAHOO	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		ANU GARG,IAS		//	
136	D-CONTC/37965/2025	MISHRA BHOINA	ADV.	//	
		VS	VS	0	

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137	D-CONTC/37970/2025	BIBHUTI BHUSAN NAYAK,IAS NILANCHAL PRADHAN VS	ADV. VS	// // 0	
138	D-CONTC/37974/2025	BIBHUTI BHUSAN NAYAK,IAS SWADHIN KUMAR KARMI VS	ADV. VS	// // 0	
139	D-CONTC/38004/2025	BIBHUTI BHUSAN NAYAK,IAS ANUPAMA PATTANAIAK VS	ADV VS	// // 0	AOR20220001523C202500115
140	D-CONTC/38008/2025	MRUTYUNJAY TRIPATHI,TAHASILDAR, BBSR, KHORDHA SARAT KUMAR MAHAPATRA VS	ADV VS	// // 0	AOR20220004309C202500053
141	D-CONTC/38012/2025	NIRANJAN BEHERA,DISTRICT EDUCATION OFFICER,JAGATSINGHPUR BHAGIRATHI JENA VS	ADV. VS	// // 0	
142	D-CONTC/38020/2025	SUDHANSU DWIBEDI,EXECUTIVE ENGINEER,WATER RESOURCES DEPT,SAMBALPUR SUSANTA KU.NANDA VS	ADV. VS	// // 0	
143	D-CONTC/38023/2025	SHRADHANJALI PANDA,SUPERINTENDENT OF POLICE,CID,BUXI BAZAR,CUTTACK KABITA GIRI VS	ADV. VS	// // 0	
144	D-CONTC/38024/2025	ASWATHY S,IAS SUJATA MALLIK VS	ADV. VS	// // 0	
145	D-CONTC/38029/2025	ANANYA DAS,IAS AMITA PANDA VS	DEBENDRANATH MISRA VS	// // 0	
146	D-CONTC/38032/2025	KALI PRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION DEPT,BBSR,KHURDA SAUMYA RANJAN SAHOO VS	ADV VS	// // 0	AOR20220001616C202500124
147	D-CONTC/38034/2025	MANOJ AHUJA, CHIEF SECRETARY, G.A AND P.G DEPTT. DHIREN KU SAHOO VS	DEBENDRANATH MISRA VS	// // 0	
		KALI PRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION DEPT,BBSR,KHURDA		//	

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148	D-CONTC/38039/2025	SATYABADI CHAULIA VS BIBHUTI BHUSAN NAYAK,IAS	ADV. VS	// 0 //	
149	D-CONTC/38041/2025	BINAYAK NAYAK	ADV.	//	
150	D-CONTC/38044/2025	ARABINDA DAKUA,MUNICIPAL ADMINISTRATION AND EX-OFFICIO,ADDL.SECRETARY,HOUSING AND URBAN DEPT.,BBSR JAYANTI JENA	ANAND PRAKASH DAS	// 0 //	
151	D-CONTC/38046/2025	JAYPRAKASH NAYAK,DEPUTY DIRECTOR OF MINES,JAJAPUR ROAD,JAJPUR SUJATA SUNDARI PANIGRAHI	ADV. VS	// 0 //	
152	D-CONTC/38051/2025	BIBHUTI BHUSAN NAYAK,IAS BASANT KUMAR HOTA	ADV. VS	// 0 //	
153	D-CONTC/38054/2025	BIBHUTI BHUSAN NAYAK,IAS TUSAR KUMAR NAYAK	LAXMI PRASAD DWIVEDY	// 0 //	
154	D-CONTC/38058/2025	ANU GARG,IAS JAGANNATH PANDA	ADV. VS	// 0 //	
155	D-CONTC/38060/2025	ANU GARG,PRINCIPAL SECRETARY,WATER RESOURCE DEPT,BBSR,KHURDA PRANAYA KUMAR BHOI	ADV. VS	// 0 //	
156	D-CONTC/38063/2025	SHAILENDRA UTTAM,REGIONAL DIRECTOR,STAF SELECTION COMMISSION,KOLKATA AJIT BHOI	ADV. VS	// 0 //	
157	D-CONTC/38069/2025	SHAILENDRA UTTAM,REGIONAL DIRECTOR,STAFF SELECTION COMMISSION,KOLKATA RASMITA PATI	ADV. VS	// 0 //	
158	D-CONTC/38073/2025	BIBHUTI BHUSAN NAYAK,IAS CHITTARANJAN MISHRA	ADV. VS	// 0 //	
159	D-CONTC/38076/2025	BIBHUTI BHUSAN NAYAK,IAS PRAKASH CHANDRA SINGH	ADV.	//	

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		VS	VS	()	
160	D-CONTC/38079/2025	BIBHUTI BHUSAN NAYAK,IAS GITANJALI PUROHIT	ADV.	//	
		VS	VS	()	
161	D-CONTC/38085/2025	BIBHUTI BHUSAN NAYAK,IAS BHIKARI CHARAN JENA	ADV.	//	
		VS	VS	()	
162	D-CONTC/38093/2025	BIRENDRA KORKORA,DIRECTOR,SECONDARY EDUCATION,BBSR,KHURDHA PRASANTA BHOI	ADV.	//	
		VS	VS	()	
163	D-CONTC/38099/2025	SUDHIR KUMAR SAHU,EXECUTIVE ENGINEER,MAIN DAM DIVISION,SAMBALPUR PRAMOD KUMAR SAHOO	ADV.	//	
		VS	VS	()	
164	D-CONTR/28559/2025	USHA PADHEE,IAS CHANDRAMANI MAJHI	ADV.	//0	
		VS	VS	()	
165	D-CRLA/28533/2025 CRLA/1067/2025	RASHMITA PRADHAN,IIC,SINAPALI,NUAPADA ASHISH RANA@ASISH RANA	SURYAKANTA DWIBEDI	BELPARA /233 /2025	
		VS	VS	SPECIAL JUDGE,PATNAGARH(Balangir)	
166	D-CRLA/28550/2025	STATE OF ODISHA MUNA @ MUNA PRADHAN	PRIYA RANJAN SINGH	Spl/000020/2025	
		VS	VS	DHENKANAL TOWN /544 /2025	
167	D-CRLA/28556/2025	STATE OF ODISHA ABHI @ ABHIRAM @ NITYANANDA BAGH	ARIJEET MISHRA	//	
		VS	VS	JEYPORE MAHILA /130 /2023	
168	D-CRLA/28606/2025	STATE OF ODISHA RAGHUNATH MAHARANA	JANMEJAYA KATIKIA	//	
		VS	VS	AIR FIELD P.S. /126 /2015	
169	D-CRLA/28610/2025	STATE OF ODISHA JYOTI PRAKASH BEHERA	SUBRAT KUMAR NAYAK	//	
		VS	VS	/ /0	
170	D-CRLA/28632/2025	BHIMSEN SAMAL DHARMENDRA MALLICK	BHABANI SHANKAR DASPARIDA	//	
		VS	VS	BARI RAMCHANDRAPUR /344 /2023	
				()	

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171	D-CRLLP/28721/2025	STATE OF ODISHA STATE OF ODISHA VS GADADHAR NAIK	ADVOCATE GENERAL VS	// // ()	LOD20240000194C202500393
172	D-CRLMC/28520/2025	HRUDANANDA SAHOO @ BRUNDABAN @ TUNA VS STATE OF ODISHA	SARBESWAR SAHOO VS	BARAMBA /117 /2023 ()	AOD20220004505C202500109
173	D-CRLMC/28525/2025	NARESH MAHARANA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PARLAKHEMUNDI /119 /2019 ()	AOR20220001558C202500179
174	D-CRLMC/28528/2025	LAXMIKANTA MOHANTY@NEEL KAMAL VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	MAHILA P.S.(BBSR) /177 /2023 ()	
175	D-CRLMC/28538/2025	JAGANNATH PRADHAN VS STATE OF ODISHA	KISHOR CHANDRA DAS VS	NAYAPALLI P.S. /204 /2019 ()	
176	D-CRLMC/28541/2025	BAIRI REDDY@ B.BAIRI REDDY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	SONEPUR /309 /2023 ()	
177	D-CRLMC/28562/2025	MANORAMA SAW @ SAWN VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	SAHADEV KHUNTA /219 /2022 ()	
178	D-CRLMC/28579/2025	KALIA @ KALANDI MALIK VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	NIKIRAI /248 /2025 ()	
179	D-CRLMC/28619/2025	AKASH BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATKURA /450 /2022 ()	
180	D-CRLMC/28622/2025	AKASH BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NIKIRAI /12 /2023 ()	
181	D-CRLMC/28639/2025	MUKUNDA BALIARSINGH VS STATE OF ODISHA	AMULYA KUMAR NAYAK VS	KOTOAGARH /63 /2025 ()	

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182	D-CRLMC/28640/2025	GOURAHARI SAHOO VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /267 /2025 () //	
183	D-CRLMC/28652/2025	SESHAN NAYAK @ DHIRENDRA KUMAR ROURAY VS STATE OF ODISHA	JNYANANANDA PANDA VS	FATEGARH /71 /2012 () //	
184	D-CRLMC/28662/2025	MAGUNI JUANGA VS STATE OF ODISHA	KARUNAKAR GAYA VS	TELKOI /96 /2019 () //	
185	D-CRLMC/28663/2025	RANJIT PATRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 () //	
186	D-CRLMC/28666/2025	HRUDANANDA HATI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	ERASAMA /127 /2012 () //	
187	D-CRLMC/28670/2025	BABULU BAGARTI @ BABLU BAGARTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUSRA /113 /2018 () //	
188	D-CRLMC/28671/2025	UJAL SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /334 /2024 () //	
189	D-CRLMC/28673/2025	KABUL KHORA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /219 /2020 () //	AOD20220003086C202500137
190	D-CRLMC/28676/2025	SUBHAKANTA BEHURA VS M/S. PRAGATI IRRIGATION COMPANY	BISWARANJAN DALAI VS	// () //	AOR20220003722C202500188
191	D-CRLMC/28679/2025	MANGU MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JENAPUR /193 /2025 () //	
192	D-CRLMC/28681/2025	BUDHIA @ PRAFULLA MAHAKUD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NILGIRI /132 /2025 () //	
193	D-CRLMC/28689/2025	KANHU CHARAN BARIK @ KANHU BARIK	SUVASHISH PATTANAIK	GOP /260 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/28690/2025	JAMAN SANKAR DORA	JUGALA KISHORE PANDA	PATTAPUR (ASKA) /380 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMC/28694/2025	SK.SAUKAT	ACHYUTANANDA PATTANAIAK	BANAPUR P.S. /242 /2003	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMC/28697/2025	PUNAM TIGGA	DEBASISH SAMAL	LEPHRIPADA /107 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMC/28698/2025	GIRIJA @ GIRIJA SANKAR MALLIK	JUGALA KISHORE PANDA	MANAMUNDA /347 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMC/28700/2025	DIPAK JENA @ DIPU JENA	ACHYUTANANDA PATTANAIAK	KOREI /236 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/28703/2025	BRAJAKISHORE BISWAL @ MANTU	SURENDRA KUMAR BISWAL	BALIAPAL /20 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMC/28704/2025	JITU KALET	CHANDAN SAMANTARAY	DUNGURIPALI /47 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMC/28705/2025	PRAFULLA MALATI@SOBI MALATI	SASWAT JENA	GOP /259 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/28710/2025	AJAYA KUMAR PATRA	BIRAJA PRASAD NANDA	BIKRAMPUR FCI /171 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMC/28715/2025	SUBHAKANTA BEHURA	BISWARANJAN DALAI	//	AOR20220003722C202500189
		VS	VS	()	
		PRAGATI IRRIGATION COMPANY PROPRIETOR BIJAN KUMAR MOHAPATRA		//	
204	D-CRLMC/28718/2025	JASODA SAHU	PRASANNA KUMAR RATH	/ /0	
		VS	VS	()	

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205	D-CRLMC/28724/2025	STATE OF ODISHA SK MD AJHAR ALI VS REHANA PARWEEN	LAXMI CHARAN BEHERA VS	// // ()	AOD20240000170C202500013
206	D-CRLMP/28524/2025	MANASH KUMAR BARIK VS STATE OF ODISHA RUNULATA PANDA	MAHESWAR JATI VS	// // // /0	AOR20250000938C202500010
207	D-CRLMP/28536/2025	STATE OF ODISHA RUNULATA PANDA VS	BIPLABA P.B. BAHALI VS	// // ()	
208	D-CRLMP/28552/2025	STATE OF ODISHA DHANANJAY JENA VS	NETRANANDA BISWAL VS	// // ()	
209	D-CRLMP/28558/2025	STATE OF ODISHA ARIFA BIBI VS	HARIHAR PANIGRAHI VS	// // ()	
210	D-CRLMP/28567/2025	STATE OF ODISHA SULOCHANA SAHOO VS	UMAKANTA BARIK VS	// // ()	AOR20220001390C202500057
211	D-CRLMP/28600/2025	STATE OF ODISHA SANDHYARANI TARAI VS	NIRANJAN SINGH (1) VS	// // ()	
212	D-CRLMP/28617/2025	STATE OF ODISHA PRASANTA MENDULI VS	ASUTOSH MOHANTY VS	// // ()	
213	D-CRLMP/28621/2025	STATE OF ODISHA PRASANTA MENDULI VS	ASUTOSH MOHANTY VS	// // ()	
214	D-CRLMP/28644/2025	STATE OF ODISHA MD. QUASIM VS DEPUTY COMMNR. OF POLICE, CUTTACK	DIPTIRANJAN MOHPATRA VS	// // // /0	
215	D-CRLMP/28646/2025	MD. QUASIM VS DEPUTY COMMNR. OF POLICE, CUTTACK	DIPTI RANJAN MOHAPATRA VS	// // // /0	

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216	D-CRLMP/28658/2025	SISILA NAHAK @ SUSILA NAIK VS STATE OF ODISHA	ANAND JENA VS	/ / 0 () //	
217	D-CRLMP/28665/2025	MD. QUASIM VS DEPUTY COMMNR. OF POLICE, CUTTACK	DIPTI RANJAN MOHAPATRA VS	/ / 0 () //	
218	D-CRLMP/28682/2025	ABHIMANYU SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ / 0 () //	
219	D-CRLMP/28685/2025	SARADA PRASANNA @ SARADA PRASAD TRIPATHY VS STATE OF ODISHA	SURYAKANTA DASH VS	/ / 0 () //	
220	D-CRLMP/28688/2025	SAMINA BEGUM VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	/ / 0 () //	
221	D-CRLMP/28739/2025	ST MINERALS PVT. LTD., JAJPUR VS STATE OF ODISHA	AMITABH MISHRA VS	/ / 0 () //	
222	D-CRLREV/28573/2025	LITU @ CHANDRA SEKHAR BEHERA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	PATTAMUNDAI RURAL PS /136 /2025 () //	
223	D-CRLREV/28654/2025	SURESH SAHOO @ SURENDRA SAHOO VS LAXMIPRIYA SAHOO	PRAVASH CHANDRA JENA VS	FATEGARH /143 /2021 () //	
224	D-CRLREV/28708/2025	SUKHALATA NAYAK VS STATE OF ODISHA(VIG.)	SOUBHAGYA SUNDAR DAS VS	CUTTACK VIGILANCE /71 /2016 () //	
225	D-CRP/37694/2025 CRP/38/2025	MD ZAFAR NOOR VS ODISHA BOARD OF WAQFS,CUTTACK	ABINASH ROUSTRAY VS	/ / PRESIDING OFFICER,WAQF TRIBUNAL,CUTTAK(Cuttack) WT(O)/000011/2025	
226	D-EXP/37942/2025	YUDHISTIR PARIDA VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	/ / () //	
227	D-FAO/37682/2025	MOHAMED RUHULLA	SATYABAN SAHOO	/ /	

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		VS	VS	0	
		UNION OF INDIA		//	
228	D-FAO/37688/2025	SUCHITRA BISWAS@BOSE	SATYABAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
229	D-GCRLA/28554/2025	STATE OF ODISHA	DILIP KUMAR MISHRA (A.G.A)	BISOI /8 /2021	
		VS	VS	0	
		ABHILASH MOHAKUD		//	
230	D-MACA/37717/2025	MINATI PARIDA	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		KAMALESH PARIDA		//	
231	D-MACA/37726/2025	SULOCHANA ROUT	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		SK. ALIM		//	
232	D-MACA/37735/2025	DHANESWAR MOHAPATRA	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		B.M.,LIC OF INDIA,KHURDA		//	
233	D-MACA/37772/2025	NANDAKISHOR BISWAL	BISHNU BRATA SINGH	//	
		VS	VS	0	
		PRASHANTA KUMAR SAHOO		//	
234	D-MACA/37864/2025	MD.AZIMUDDIN AHMAD	MANORANJAN MISHRA	//	
		VS	VS	0	
		AMRESH KUMAR THAKUR		//	
235	D-MACA/37874/2025	RAMESH CHANDRA PRADHAN	KALPATARU PANIGRAHI	//	
		VS	VS	0	
		SANTOSH KUMAR PATRA		//	
236	D-MACA/37928/2025	M/S. CHOLA MS GENERAL INSURANCE CO. LTD., BBA	ADAM ALI KHAN	//	
		VS	VS	0	
		SEBATI ROUT		//	
237	D-MACA/37937/2025	THE NEW INDIA ASSURANCE CO. LTD., CUTTACK	ADAM ALI KHAN	//	
		VS	VS	0	
		JUGAL NANDA		//	
238	D-MACA/38066/2025	CHHABI JENA @ CHHABINDRA JENA @ KRUSHNA CHANDRA JENA @	CHANDRA KENDAS	//	
		VS	VS	0	

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239	D-MATA/37926/2025	MAYADHAR PANIGRAHI PRADIP PAUL VS KAKALI KARAR	SUDHEER KUMAR SAHOO VS	// // 0 //	
240	D-MATA/38053/2025	SANJAY KUMAR SAHOO VS SABITA SAHOO	BYOMAKESH TRIPATHY VS	// 0 //	
241	D-RPFAM/37705/2025	GATIKRUSHNA BEHERA VS BINAPANI BEHERA	HARAPRASAD PANDA VS	// 0 //	
242	D-RPFAM/37828/2025	DURYODHAN JENA VS SUBHASHMITA JENA	PARTHA SARATHI DAS VS	// 0 //	AOD20240000364C202500167
243	D-RPFAM/38050/2025	SWARUPA PRAHARAJ VS DEBABRATA MISHRA	PRANAYA SWAIN VS	// 0 //	
244	D-RSA/37861/2025	HIMANSU SEKHAR TRIPATHY VS S. PADMA KUMARI	BASUDEV MISHRA VS	// 0 //	
245	D-RSA/38062/2025	SUBODH CHARAN ROUT VS GANGADHAR SETHY	SUKANTA KUMAR NAYAK VS	// 0 //	
246	D-RSA/38068/2025	SUBODH CHARAN ROUT VS GANGADHAR SETHY	SUKANTA KUMAR NAYAK VS	// 0 //	
247	D-RSA/38092/2025	SOURA PANDA VS STATE OF ODISHA	SARAT KUMAR BEHERA VS	// 0 //	AOD20250000195C202500012
248	D-RVWPET/37911/2025	UTTAM KUMAR GARANAYAK VS SAUMYA RANJAN SAHOO	SAROJA KANTA SAMAL VS	// 0 //	
249	D-TRP(C)/37810/2025	SUCHISMITA MAHANTA VS JITU RAM MAHANTA	TUSAR KANTA MAHANTA VS	// 0 //	

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250	D-TRP(C)/37999/2025	JIRLINA PANI VS SATYA SANKAR ACHARYA	PRAMOD KUMAR JENA VS	// ()	
251	D-TRPCRL/28605/2025	SMRUTI RANJAN SINGHSAMANT VS BHAGYASHREE SINGH SAMANTA	AMITAV TRIPATHY VS	DASPALLA /173 /2024 ()	
252	D-WA/37831/2025	STATE OF ODISHA VS SAILABALA SAHOO	SAROJ KUMAR JEE,A.G.A VS	// ()	LOD20240000200C202500398
253	D-WA/37832/2025	STATE OF ODISHA VS ANUSUYA KABI	SAROJ KUMAR JEE,A.G.A VS	// ()	LOD20240000172C202500378
254	D-WA/37837/2025	STATE OF ODISHA VS PURNABASI RANA	SURYA NARAYAN PATNAIK,A.G.A VS	// ()	LOD20240000172C202500379
255	D-WP(C)/37636/2025	SMITA RANI BISWAL VS STATE OF ODISHA	SURAVI MOHANTY VS	// ()	AOR20220002374C202500155
256	D-WP(C)/37637/2025	BALIKUTI G.P.L.F, BALIKUTI BALIAPAL BLOCK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// ()	AOR20220001662C202500110
257	D-WP(C)/37638/2025	JANLA GRAMPANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// ()	AOR20220001662C202500111
258	D-WP(C)/37639/2025	MADHUPURA G.P.L.F, BALIAPAL BLOCK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// ()	AOR20220001662C202500106
259	D-WP(C)/37640/2025	NIRBANA FEDERATION, G.P NAGRAM SADAR BLOCK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// ()	AOR20220001662C202500108
260	D-WP(C)/37641/2025	JAMBHIRAI GPLF, BALIAPAL BLOCK, BALASORE VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// ()	AOR20220001662C202500112
261	D-WP(C)/37642/2025	DEULA G.P MAHASANGHA FEDERATION	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500113

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/37643/2025	PANCHUPALI GPLF , BALIAPAL BLOCK	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500114
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/37644/2025	BALARAMPUR G.P.L.F, BALARAMPUR, BALIAPAL BLOCK	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500115
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/37645/2025	NIKHIRA G.P.L.F, BALIAPAL BLOCK	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500116
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/37646/2025	BISHNUPUR G.P FEDERATION	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500120
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/37647/2025	NILAMADHABA G.P.L.F	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500119
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/37648/2025	LAXMIDHAR BEHERA	SAMBEET PATTANAYAK	//	AOR20220001591C202500033
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/37649/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	//	LOD20240000200C202500393
		VS	VS	()	
		LIMA MAJHI		//	
269	D-WP(C)/37650/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	//	LOD20240000194C202500389
		VS	VS	()	
		DAMBARUDHAR HARIJAN		//	
270	D-WP(C)/37651/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	//	LOD20240000172C202500376
		VS	VS	()	
		NANDA PUJHARI		//	
271	D-WP(C)/37652/2025	MAA GANGA SHAKTI FEDERATION	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500118
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/37653/2025	MAA KALJAI FEDERATION	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500117
		VS	VS	()	

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273	D-WP(C)/37654/2025 WP(C)/25679/2025	STATE OF ODISHA SATYABRATA PARIDA VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// // ()	
274	D-WP(C)/37655/2025	STATE OF ODISHA STATE OF ODISHA VS NAKULA CHANDRA PANIGRAHI	SURYA NARAYAN PATNAIK, A.G.A VS	// // ()	LOD20240000194C202500390
275	D-WP(C)/37656/2025	UNION OF INDIA VS SRIKANTA SAHU	JNYANANANDA PANDA, C.G.C VS	// // ()	AOR20220001238C202500002
276	D-WP(C)/37657/2025	SANJIB KUMAR MAHARANA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// // ()	AOR20220001490C202500021
277	D-WP(C)/37658/2025	ANJI, GPLF VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// // ()	AOR20220001665C202500097
278	D-WP(C)/37659/2025	SAUD GPLF VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// // ()	AOR20220001665C202500095
279	D-WP(C)/37660/2025	SASHAPURA GPLF VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// // ()	AOR20220001665C202500096
280	D-WP(C)/37661/2025	STATE OF ODISHA STATE OF ODISHA VS RATNAKAR NAIK	SURYA NARAYAN PATNAIK, A.G.A VS	// // ()	LOD20240000172C202500377
281	D-WP(C)/37662/2025	STATE OF ODISHA VS ANANDA CHANDRA SAHOO	SURYA NARAYAN PATNAIK, A.G.A VS	// // ()	LOD20240000200C202500395
282	D-WP(C)/37663/2025 WP(C)/25653/2025	SAI SUBHAM BEHERA VS STATE OF ODISHA	SANGRAM SENAPATI VS	// // ()	
283	D-WP(C)/37664/2025	STATE OF ODISHA STATE OF ODISHA VS RAMA PRASADA BHARATI	SURYA NARAYAN PATNAIK, A.G.A VS	// // ()	LOD20240000194C202500392

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284	D-WP(C)/37665/2025	STATE OF ODISHA VS ASHWINI KUMAR JOSHI	SURYA NARAYAN PATNAIK, A.G.A VS PRASHANTA KUMAR NAYAK	// () //	LOD20240000200C202500397
285	D-WP(C)/37666/2025 WP(C)/25720/2025	UPENDRA MIRDHA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS GOPINATH MISHRA	// () //	
286	D-WP(C)/37667/2025	BIKRAMA BIHARI ROUT VS STATE OF ODISHA	GOPINATH MISHRA VS LALITENDU MISHRA	// () //	AOR20220001610C202500066
287	D-WP(C)/37668/2025	M/S ANNAPURNA AGRO FOODS VS STATE OF ODISHA	LALITENDU MISHRA VS LALITENDU MISHRA	// () //	AOR20220001610C202500067
288	D-WP(C)/37669/2025	M/S TARENI AGRO FOODS VS STATE OF ODISHA	LALITENDU MISHRA VS SURYA NARAYAN PATNAIK, A.G.A	// () //	LOD20240000194C202500391
289	D-WP(C)/37670/2025	STATE OF ODISHA VS GOBARDHAN PUJHARI	SURYA NARAYAN PATNAIK, A.G.A VS NIROD KUMAR SAHU	// () //	AOD20240000568C202500004
290	D-WP(C)/37671/2025	STEEL AUTHORITY OF INDIA LIMITED VS M/S SIMPLEX ENGINEERING AND FOUNDRY WORKS LIMITED	NIROD KUMAR SAHU VS BIKRAM KESHARI SAHU	// () //	AOR20230001017C202500007
291	D-WP(C)/37672/2025	ACHYOUTA NANDA ROUT VS STEEL AUTHORITY OF INDIA LTD	BIKRAM KESHARI SAHU VS BIPIN KUMAR NAYAK	// () //	
292	D-WP(C)/37673/2025	AJAY KUMAR ROUT VS STATE OF ORISSA	BIPIN KUMAR NAYAK VS BIPIN KUMAR MISHRA	// () //	
293	D-WP(C)/37675/2025	KHAPRAKHOL GRAM PANCHAYAT STARIYA SANGRAHANA VS STATE OF ODISHA	BIPIN KUMAR MISHRA VS JANAKI KANTA MAHAPATRA	// () //	
294	D-WP(C)/37676/2025 WP(C)/25740/2025	MAMATA KUMARI SAHU @ MAMATA SAHU VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS BIPIN KUMAR NAYAK	// () //	
295	D-WP(C)/37678/2025	SAROJINI SAHOO	BIPIN KUMAR NAYAK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/37679/2025	GRAM PANCHAYAT STARIYA SANGHA, DHANDAMUNDA, BOLA SIKHAR MISHRA	PRASANT KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/37680/2025	RENGALI GRAM PANCHAYAT STARIYA SANGHA, RENGALI	PRASANT KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/37681/2025	MAHADEV BANCHHAR@ BANCHOR	PRADEEP KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/37683/2025	MAHARAPADAR GRAM PANCHAYAT STARIYA SANGHA, MAHARAPADAR	PRASANT KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/37684/2025	PANCHANAN SWAIN	PRADEEP KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/37685/2025	PADIABAHALGRAM PANCHAYAT STARIYA SANGHA, PADIABAHAL	PRASANT KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/37686/2025	SANTOSH KUMAR JENA	SARADA PRASAD DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/37687/2025	GRAM PANCHAYAT STARIYA MAHASANGHA, MALAPADA	PRASANT KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/37689/2025	GRAM PANCHAYAT STARIYA SANGHA, SUBARNAPADA	PRASANT KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/37690/2025	BATISUAN GRAM PANCHAYAT STARIYA MAHASANGHA, MALAPADA	PRASANT KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/37691/2025	PRESIDENT, DISTRICT LEVEL FEDERATION, GANJAM	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	

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307	D-WP(C)/37692/2025 WP(C)/25721/2025	STATE OF ODISHA ALOK SHIKHA BLOCK LEVEL FEDERATION, G UDA VS	PRASHANT KUMAR NADAM VS	// 0	AOD20240000333C202500088
308	D-WP(C)/37693/2025	STATE OF ODISHA ODIAPALI GRAM PANCHAYAT STARIYA SANGHA, VS	PRASHANT KUMAR MISHRA VS	// 0	
309	D-WP(C)/37695/2025 WP(C)/25724/2025	STATE OF ODISHA SATYA JYOTI BLOCK MISSION SHAKTI FEDERATION VS	PRASHANT KUMAR NADAM VS	// 0	AOD20240000333C202500089
310	D-WP(C)/37696/2025	STATE OF ODISHA MATIABHATA GRAM PANCHAYAT STARIYA MAHA VS	PRASHANT KUMAR MISHRA VS	// 0	
311	D-WP(C)/37697/2025	STATE OF ODISHA AKSHYA MISHRA VS	BISWAJIT MOHAPATRA VS	// 0	
312	D-WP(C)/37698/2025	STATE OF ODISHA M/S MAA MAJHIGHARIANI TRANSPORT AND CO, RA VS	MAGADH KUMAR NANDA VS	// 0	
313	D-WP(C)/37699/2025	STATE OF ODISHA CENTRAL WAREHOUSING CORPORATION, KHURDHA VS	PRASHANT KUMAR MISHRA VS	// 0	
314	D-WP(C)/37700/2025	STATE OF ODISHA SAHAJPANI GRAM PANCHAYAT STARIYA SANGHA, VS	PRASHANT KUMAR MISHRA VS	// 0	
315	D-WP(C)/37701/2025 WP(C)/25755/2025	STATE OF ODISHA DEBESH ACHARYA VS	AMIT PRASAD BOSE VS	// 0	
316	D-WP(C)/37702/2025	STATE OF ODISHA BILASINEE OJHA @ BILASINI MOHARANA VS	DR. SUSANT KUMAR KANUNGO VS	// 0	
317	D-WP(C)/37703/2025 WP(C)/25757/2025	STATE OF ODISHA ASHISH PRATIHARI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	

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318	D-WP(C)/37704/2025	GHUMASAR GRAM PANCHAYAT STARIYA MAHASAN VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	// 0 //	
319	D-WP(C)/37706/2025	MOHAMMED @ MAHAMMED SALAMAT VS BRANCH MANAGER STATE BANK OF INDIA	DR. SUSANT KUMAR KANUNGO VS	// 0 //	
320	D-WP(C)/37707/2025 WP(C)/25748/2025	HIMADRI BISHI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
321	D-WP(C)/37708/2025	BHANPUR GRAM PANCHAYAT STARIYA SANGHA, VS STATE OF ODISHA	HIRASANT KUMAR MISHRA VS	// 0 //	
322	D-WP(C)/37709/2025	BIEM PARENTS ASSOCIATION, KHORDHA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //	
323	D-WP(C)/37710/2025	DORADA GRAM PANCHAYAT LEVEL FEDERATION, VS STATE OF ODISHA	SURKANTA KUMAR DALAI VS	// 0 //	
324	D-WP(C)/37711/2025	M/S. AJAY KUMAR SABAT, GANJAM VS JOINT COMMISSIONER OF STATE TAX (APPEAL), TERRITORIAL RANGE, GANJAM	ITISHREE TRIPATHY VS	// 0 //	
325	D-WP(C)/37712/2025	BIRUN GPLF, BALASORE VS STATE OF ORISSA	AMIT PRASAD BOSE VS	// 0 //	
326	D-WP(C)/37713/2025	KARUANJHAR GRAM PANCHAYAT STARIYA SANGHA, VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	// 0 //	
327	D-WP(C)/37714/2025	ABINASH PATNAIK VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //	
328	D-WP(C)/37715/2025	BALAPUR GRAM PANCHAYAT LEVEL FEDERATION, VS STATE OF ODISHA	SURKANTA KUMAR DALAI VS	// 0 //	
329	D-WP(C)/37718/2025	DUGAL GRAM PANCHAYAT LEVEL FEDERATION, VS STATE OF ODISHA	SURKANTA KUMAR DALAI VS	// 0 //	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/37720/2025	GUREI MOHAPATRA	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/37721/2025	HIRMA GRAM PANCHAYAT STARIYA MAHASANGHAPRASANTA KUMAR MISHRA	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/37723/2025	RAKESH KUMAR NAIK	KISHORE CHANDRA PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/37724/2025	MADHUBAN GRAM PANCHAYAT LEVEL FEDERATIONKUNTA KUMAR DALAI	KUNTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/37725/2025	GRAM PANCHAYAT STARIYA SANGHA, BANDALO PRASANT KUMAR MISHRA	PRASANT KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/37727/2025	M/S. AJAY KUMAR SABAT, GANJAM	ITISHREE TRIPATHY	//	
		VS	VS	0	
		JOINT COMMISSIONER OF STATE TAX (APPEAL), TERRITORIAL RANGE, GANJAM		//	
336	D-WP(C)/37728/2025	CHANDRAKANT SABAT		//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/37729/2025	PRADEEP KUMAR KABI	SUSHANTA KUMAR MISHRA	//	
	WP(C)/25763/2025	VS	VS	0	
		STATE OF ORISSA		//	
338	D-WP(C)/37730/2025	MULAALASA GRAM PANCHAYAT LEVEL FEDERATIONKUNTA KUMAR DALAI	KUNTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/37731/2025	PECHAMUNDI GRAM PANCHAYAT STARIYA MAHASANGHAPRAGANT BEHARIMISHRA	PRAGANT BEHARI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/37732/2025	MANOJ KUMAR MAHANANDIA	KISHORE CHANDRA PRADHAN	//	
		VS	VS	0	

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341	D-WP(C)/37733/2025	STATE OF ODISHA NUASOMESWARPUR GRAM PANCHAYAT LEVEL FEDERATION	SRINIVAS KUMAR DALAI	// // 0	
342	D-WP(C)/37734/2025	STATE OF ODISHA BALAJI KUMAR PATRA	ASHOK KUMAR MISRA	// // 0	
343	D-WP(C)/37736/2025	ADJUDICATING OFFICER ODISHA REAL ESTATE ODISHA REAL ESTATE REGULATORY AUTHORITY,BBSR MAA KANTIMANGALA MAHILA MAHASANGHA, NARASAND	SRINIVAS KUMAR DALAI	// // 0	
344	D-WP(C)/37737/2025	STATE OF ODISHA M/S. AJAY KUMAR SABAT, GANJAM	ITISHREE TRIPATHY	// // 0	
345	D-WP(C)/37738/2025	STATE TAX OFFICER, GANJAM MANOHAR BEHERA	DIPTIREKHA NANDA	// // 0	
346	D-WP(C)/37739/2025	ZONAL MANAGER, INDIAN BANK, CUTTACK SANDHARASASAN GRAM PANCHAYAT LEVEL FEDERATION	SRINIVAS KUMAR DALAI	// // 0	
347	D-WP(C)/37740/2025	STATE OF ODISHA KRUSHNA CHANDRA SWAIN	SITANSU MOHAN SINGH	// // 0	
348	D-WP(C)/37741/2025	STATE OF ODISHA GRAM PANCHAYAT STARIYA SANGHA, KADALIBAD	DRASANT KUMAR MISHRA	// // 0	
349	D-WP(C)/37742/2025	STATE OF ODISHA AJAYA KUMAR PANDA	RASHMI KANTA ACHARYA	// // 0	
350	D-WP(C)/37743/2025	STATE OF ODISHA KRUSHNA CHANDRA SWAIN	SITANSU MOHAN SINGH	// // 0	
351	D-WP(C)/37744/2025	STATE OF ODISHA NARENDRAPUR GRAM PANCHAYAT LEVEL FEDERATION	SRINIVAS KUMAR DALAI	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/37745/2025	CHAKAJAGANNATHPUR GRAM PANCHAYAT LEVEL FEDERATION, PUNJAPUR VS STATE OF ODISHA	PRESENT KUMAR DALAI VS AMITAV TRIPATHY	// 0 //	
353	D-WP(C)/37747/2025	JAMBESWAR NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS VS	// 0 //	
354	D-WP(C)/37748/2025	JAYAPUR GRAM PANCHAYAT LEVEL FEDERATION, PURANTA VS STATE OF ODISHA	SURANTA KUMAR DALAI VS VS	// 0 //	
355	D-WP(C)/37749/2025	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS VS	// 0 //	
356	D-WP(C)/37750/2025	DASBIDYADHARPUR GRAM PANCHAYAT LEVEL FEDERATION, PURANTA VS STATE OF ODISHA	SURANTA KUMAR DALAI VS VS	// 0 //	
357	D-WP(C)/37751/2025	SHUVAM SUGYAN SAMANTARAY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS VS	// 0 //	
358	D-WP(C)/37752/2025	SARANGAJODI GRAM PANCHAYAT LEVEL FEDERATION, PURANTA VS STATE OF ODISHA	SURANTA KUMAR DALAI VS VS	// 0 //	
359	D-WP(C)/37753/2025	KEDARNATH BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS VS	// 0 //	
360	D-WP(C)/37755/2025	ALGUM GRAM PANCHAYAT LEVEL FEDERATION, PURANTA VS STATE OF ODISHA	SURANTA KUMAR DALAI VS VS	// 0 //	
361	D-WP(C)/37757/2025	KETAKIPATANA GRAM PANCHAYAT LEVEL FEDERATION, PURANTA VS STATE OF ODISHA	SURANTA KUMAR DALAI VS VS	// 0 //	
362	D-WP(C)/37759/2025	SUKALA GRAM PANCHAYAT LEVEL FEDERATION, PURANTA VS STATE OF ODISHA	SURANTA KUMAR DALAI VS VS	// 0 //	
363	D-WP(C)/37760/2025	PRABHANJAN SATPATHY	MANOJA KUMAR KHUNTIA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/37762/2025	BISWANATHPUR GRAM PANCHAYAT LEVEL FEDERATION	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/37763/2025	RATIKANTA PATHAL	JITENDRA KUMAR DIGAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/37764/2025	JAGATSINGHPUR DISTRICT TRCUK OWNERS ASSOCIATION	BHOJARAJ SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/37765/2025	SRIRAMCHANDRAPUR GRAM PANCHAYAT LEVEL FEDERATION	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/37766/2025	OMKAR	JITENDRA KUMAR DIGAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/37768/2025	BIRA RAMACHANDRAPUR GRAM PANCHAYAT LEVEL FEDERATION	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/37769/2025	SURESH NEGI	BHOJARAJ SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/37770/2025	BAXYTULSIPALI GRAM PANCHAYAT STARIYA MISSION	DR. PRIYANKA SANKHARAK MISRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/37771/2025	SUBHASINI MAHASANGHA, KADUA, PURI	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/37773/2025	MD ARMAN KHAN	SIDHARTHA DAS	//	
		VS	VS	0	
		DIRECTOR OF MINES ODISHA HEAD OF DEPARTMENT BUILDINGH, BBSR		//	
374	D-WP(C)/37775/2025	CHHORIAGADA GRAM PANCHAYAT STARIYA MISSION	DR. PRIYANKA SANKHARAK MISRA	//	
		VS	VS	0	

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375	D-WP(C)/37776/2025	STATE OF ODISHA RAIKHANDI GRAM PANCHAYAT LEVEL FEDERATION VS	SURANTA KUMAR DALAI VS	// // ()	
376	D-WP(C)/37777/2025	STATE OF ODISHA BINOD DAS VS	DEBIDUTTA MOHAPATRA VS	// // ()	AOD20220004576C202500029
377	D-WP(C)/37778/2025	STATE OF ODISHA GIRISH MALLIK VS	DEBIDUTTA MOHAPATRA VS	// // ()	AOD20220004576C202500028
378	D-WP(C)/37780/2025	STATE OF ODISHA BHAIRIGUDA GRAM PANCHAYAT STARIYA MISSION VS	DEBIDUTTA MOHAPATRA VS	// // ()	
379	D-WP(C)/37782/2025	STATE OF ODISHA UDAYA PALLAI VS	DEBIDUTTA MOHAPATRA VS	// // ()	AOD20220004576C202500033
380	D-WP(C)/37783/2025	STATE OF ODISHA PURNACHANDRA NAYAK VS	Debidutta Mohapatra VS	// // ()	AOD20220004576C202500026
381	D-WP(C)/37785/2025	STATE OF ODISHA BHIKARI DAS VS	Debidutta Mohapatra VS	// // ()	AOD20220004576C202500027
382	D-WP(C)/37786/2025	STATE OF ODISHA SATYANANDA BHOI VS	HARI KRUSHNA PANIGRAHI VS	// // ()	
383	D-WP(C)/37787/2025	PRINCIPAL SECRETARY DEPARTMENT OF GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE, ODISHA MANORANJAN DAS VS	Debidutta Mohapatra VS	// // ()	AOD20220004576C202500032
384	D-WP(C)/37788/2025	STATE OF ODISHA GITU RANJAN SWAIN VS	Debidutta Mohapatra VS	// // ()	AOD20220004576C202500031
385	D-WP(C)/37789/2025	STATE OF ODISHA TOFAN KUMAR BISHOI VS	Debidutta Mohapatra VS	// // ()	AOD20220004576C202500030
		STATE OF ODISHA		//	

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386	D-WP(C)/37790/2025	BATUNA SWAIN VS STATE OF ODISHA	Debidutta Mohapatra VS	// 0 //	AOD20220004576C202500034
387	D-WP(C)/37792/2025	BALARAMPURGARH GRAM PANCHAYAT LEVEL FEDERATION, PURUKANTA KUMAR DALAI VS STATE OF ODISHA	SRIKANTA KUMAR DALAI VS	// 0 //	
388	D-WP(C)/37793/2025	ASUTOSASIS @ ASHUTOSASIS BEURA VS JYOTISMITA SAHU	ARIJEET MISHRA VS	// 0 //	
389	D-WP(C)/37794/2025	CHICHEIGUDA GRAM PANCHAYAT STARIYA MISSION SHANTIPANSA, KALAHANDI VS STATE OF ODISHA	SRIKANTA KUMAR DALAI VS	// 0 //	
390	D-WP(C)/37796/2025	IDGHA MASJID, BALASORE VS CHAIRMAN, ODISHA BOARD OF WAKF, CTC	JAJATI KESHARI KHUNTIA VS	// 0 //	
391	D-WP(C)/37799/2025	SUBHADRA SAHOO VS STATE OF ODISHA	RAMESH CH. BEHERA VS	// 0 //	
392	D-WP(C)/37800/2025	ALISA GRAM PANCHAYAT LEVEL FEDERATION, PURUKANTA KUMAR DALAI VS STATE OF ODISHA	SRIKANTA KUMAR DALAI VS	// 0 //	
393	D-WP(C)/37802/2025	RAJPUR GRAM PANCHAYAT STARIYA MISSION SHANTIPANSA, KALAHANDI VS STATE OF ODISHA	SRIKANTA KUMAR DALAI VS	// 0 //	
394	D-WP(C)/37804/2025	DHANESWAR PADHI VS COLLECTOR CUM DIST.MAGISTRATE, DHENKANAL	SRIKANTA KU. NATH VS	// 0 //	
395	D-WP(C)/37806/2025	BANKAPALAS GRAMA PANCHAYAT STARIYA MISSION SHANTIPANSA, KALAHANDI VS STATE OF ODISHA	SRIKANTA KUMAR DALAI VS	// 0 //	
396	D-WP(C)/37808/2025	PENTHAPADA GRAM PANCHAYAT LEVEL FEDERATION, PURUKANTA KUMAR DALAI VS STATE OF ODISHA	SRIKANTA KUMAR DALAI VS	// 0 //	
397	D-WP(C)/37809/2025	NARAYAN PAIKRAY	SARADA DASH	//	

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		VS	VS	0	
		BANKING OMBUDSMAN, RBI BBSR		//	
398	D-WP(C)/37811/2025	MAHURA GRAM PANCHAYAT LEVEL FEDERATION, SURANTA KUMAR DALAI	SURANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/37812/2025	NILAM KUMAR SWAIN	SIDDHANT SARANGI	//	AOD20250000975C202500007
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/37813/2025	PRAJAPADA GRAM PANCHAYAT LEVEL FEDERATION, SUBRANTA KUMAR DALAI	SUBRANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/37814/2025	BAIJANTI MOHANTY	SUBRAT SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/37815/2025	MAA DURGA GPLF, SABARANG GRAM PANCHAYAT, BRADRA KUMAR DALAI	BRADRA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/37816/2025	RAKESH CHAND JAIN	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/37818/2025	RENGAL MAHILA MAHASANGHA, RENGAL GRAM PANCHAYAT, PANCHASANTOSH KUMAR MISHRA	PANCHASANTOSH KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/37819/2025	VANDANA JAIN	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/37821/2025	SARAT KUMAR RATHA @ SARAT RATHA	SANTOSH KUMAR SAMANTARAY	//	
		VS	VS	0	
		ADDL. COMMISSIONER, LAND RECORDS AND SETTLEMENT, CUTTACK		//	
407	D-WP(C)/37822/2025	RAKESH CHAND JAIN	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/37823/2025	GOUDACHHENDIA GRAM PANCHAYAT STARIYA MISHRA, SHAKTI KUMAR MISHRA	SHAKTI KUMAR MISHRA	//	
		VS	VS	0	

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409	D-WP(C)/37824/2025	STATE OF ODISHA RAKESH CHAND JAIN VS	PRAVAT KUMAR NAYAK VS	// // 0	
410	D-WP(C)/37825/2025	STATE OF ODISHA BIDYADHARPUR GRAM PANCHAYAT LEVEL FEDERATION, PURI	SUKANTA KUMAR DALAI VS	// // 0	
411	D-WP(C)/37826/2025	STATE OF ODISHA GUDIALIPADAR GRAM PANCHAYAT STARIYA MISSON, PRASANTA KUMAR GMSHATHPUR	SUKANTA KUMAR DALAI VS	// // 0	
412	D-WP(C)/37827/2025	STATE OF ODISHA SURESH CHANDRA SUBUDHI VS	NIHAL RATH VS	// // 0	
413	D-WP(C)/37829/2025	STATE OF ODISHA MAA SIBANI MAHASANGHA, GORAMATI GRAM PANCHAYAT LEVEL FEDERATION, BHADRAK	SUKANTA KUMAR DALAI VS	// // 0	
414	D-WP(C)/37833/2025	STATE OF ODISHA ASHOK KUMAR SAHOO VS	MANAS RANJAN PRADHAN VS	// // 0	
415	D-WP(C)/37835/2025	STATE OF ODISHA ALIBABA GRAM PANCHAYAT LEVEL FEDERATION, SURANTA KUMAR DALAI	SUKANTA KUMAR DALAI VS	// // 0	
416	D-WP(C)/37838/2025	STATE OF ODISHA NARENDRAPUR GRAMA PANCHAYAT LEVEL FEDERATION, NITIPATN	SUKANTA KUMAR DALAI VS	// // 0	
417	D-WP(C)/37839/2025	STATE OF ODISHA BENTAPADA GRAM PANCHAYAT LEVEL FEDERATION, SUKANTA KUMAR DALAI	SUKANTA KUMAR DALAI VS	// // 0	
418	D-WP(C)/37840/2025	STATE OF ODISHA DISTRICT PROJECT COORDINATOR CUM DISTRICT PRODUCTION OFFICER, ANGUL	BRONHO MOHANTER VS	// // 0	
419	D-WP(C)/37841/2025	STATE OF ODISHA PRESIDING OFFICER CGIT CUM LABOUR COURT, BBSR RANKADEULI GRAMA PANCHAYAT LEVEL FEDERATION, MANAVAPARAHY	MANAVAPARAHY VS	// // 0	
		STATE OF ODISHA		//	

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420	D-WP(C)/37842/2025	MAA JHADESWAR GPLF, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
421	D-WP(C)/37843/2025	TILLO PANCHAYAT STARIYA SANGHA, BHADRAK VS STATE OF ODISHA	AMRITA MISHRA VS	// 0 //	
422	D-WP(C)/37844/2025	REGIONAL PROVIDENT FUND COMMISSIONER II, EMPLOYEES PROVIDENT FUND ORGANISATION, GANJAM VS THE PRINCIPAL SECRETARY TO GOVT. OF ODISHA, LABOUR AND ESI DEPT., KHURDA	PRADIP KISHOR MOHANTY VS	// 0 //	
423	D-WP(C)/37845/2025	SOURAV KUMAR MEHER VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
424	D-WP(C)/37846/2025	M/S. SAI VAISHNAVI ENTERPRISES, KORAPUT VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //	
425	D-WP(C)/37847/2025	UDAYA SUNDAR SWAIN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
426	D-WP(C)/37848/2025 WP(C)/25779/2025	SUVENDU KUMAR SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
427	D-WP(C)/37849/2025	PRASANNA KUMAR BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
428	D-WP(C)/37850/2025	BISHNU CHARAN DAS VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //	
429	D-WP(C)/37852/2025	MOTHER TERESA MAHILA MAHASANGHA, CHARIGAM, BHADRAK VS STATE OF ODISHA	ANITA P. BHADRAK VS	// 0 //	
430	D-WP(C)/37853/2025	PRAFULLA KUMAR TOSH VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
431	D-WP(C)/37854/2025	PRAFULLA KUMAR SWAIN	ALOK KUMAR PANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/37855/2025	MAA TARINI MAHASANGHA, BHADRAK	AMRITA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/37858/2025	GURU PRADHAN	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/37860/2025	GURU PRADHAN	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/37862/2025	SAROJINI MAHASANGHA, ANIJO, BHADRAK	AMRITA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/37863/2025	ALEKHA ROUT	BHAGABAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/37866/2025	DIBYALOCHAN KHATUA	JANMEJAYA KATIKIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/37867/2025	MATRUSAKTI MAHILA MAHASANGHA, BADABAR	ANURITA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/37869/2025	RUSHINATH BHANJA	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/37871/2025	DEEPAK KUMAR BINDHANI	SURENDRA KUMAR GARTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/37872/2025	SYNERGY INSTITUTE OF ENGINEERING AND TECHNOLOGY, BILASIPARA	DEEPAK KISHOR KASHAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/37873/2025	SANTOSH KUMAR SWAIN	SURENDRA KUMAR GARTIA	//	
		VS	VS	0	

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443	D-WP(C)/37875/2025	STATE OF ODISHA N RAMASWAMI VS	BISWAJIT SAHOO VS	// // 0	
444	D-WP(C)/37877/2025	STATE OF ODISHA MANOJ KUMAR MISHRA VS	JASPREET KAUR VS	// // 0	
445	D-WP(C)/37878/2025	STATE OF ODISHA UMESH CHANDRA PATTANAYAK@PATTNAIK VS	SOUMYA MISHRA VS	// // 0	
446	D-WP(C)/37879/2025	STATE OF ODISHA DEBENDRANATH SAHOO VS	DEBASISH SAMAL VS	// // 0	
447	D-WP(C)/37881/2025	STATE OF ODISHA CHINMAYEE BISWAL VS	BIJAY KUMAR BEHERA VS	// // 0	
448	D-WP(C)/37884/2025	STATE OF ODISHA CHITTARANJAN MANADHATA VS	JASPREET KAUR VS	// // 0	
449	D-WP(C)/37886/2025	STATE OF ODISHA UNION OF INDIA VS DR MANOJ KUMAR DAS	DIPTI RANJAN BHOKTA VS	// // 0 //	
450	D-WP(C)/37887/2025	DAMASAHI GRAMA PANCHAYAT LEVEL FEDERATION VS	MINUVAIBATHY VS	// // 0	
451	D-WP(C)/37888/2025	STATE OF ODISHA SARAT KUMAR GAJENDRA VS	LAXMAN PRADHAN VS	// // 0	
452	D-WP(C)/37889/2025	COLLECTOR AND DISTRICT MAGISTRATE, KHORDHA MAHATAPALLA GRAMA PANCHAYAT LEVEL FEDERATION VS	ANIL KUMAR VS	// // 0	
453	D-WP(C)/37891/2025	STATE OF ODISHA BRAJARAJPUR GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	ANONWARAN VS	// // 0 //	

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454	D-WP(C)/37892/2025	PITABAS MAHALI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
455	D-WP(C)/37894/2025	KADUA GPLF, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
456	D-WP(C)/37895/2025	KURUDA GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	GOPIAKRISHNA MOHANTY VS	// 0 //	
457	D-WP(C)/37896/2025	PITABAS MAHALI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
458	D-WP(C)/37897/2025	CHANDRAMANI SAHOO VS STATE OF ODISHA	PITAMBAR BEHERA VS	// 0 //	AOR20220003697C202500021
459	D-WP(C)/37898/2025	SHYAM SUNDAR DIKHIT VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500177
460	D-WP(C)/37899/2025	SRIKANTA PATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500176
461	D-WP(C)/37900/2025	DAHAPADA GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	GOPIAKRISHNA MOHANTY VS	// 0 //	
462	D-WP(C)/37901/2025	KUMARI BANABASI SUNA VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500175
463	D-WP(C)/37902/2025	INSTITUTE OF MEDICAL TECHNOLOGY PHARMACY VS STATE OF ODISHA	SUBHOJIT PATI VS	// 0 //	
464	D-WP(C)/37903/2025	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	Ajit Kumar Sahoo VS	// 0 //	AOR20220001563C202500052
465	D-WP(C)/37904/2025	KISHORI SAHU	SAILABALA JENA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
466	D-WP(C)/37905/2025	CHAKRADHARARASAD GRAMAPANCHAYAT STARIYA SANGHA	Rajiv K. Mahanta	//	AOR20220001662C202500122
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-WP(C)/37906/2025	KISHORE PRASAD PANCHAYAT STARIYA SANGHA	Rajiv K. Mahanta	//	AOR20220001662C202500123
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-WP(C)/37907/2025	MADHUMAYEE GRAM PANCHAYAT LEVEL FEDERATION	ADNIBARASORE MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-WP(C)/37908/2025	BUDAPADA PACHAYAT STARIYA SANGHA	Rajiv K. Mahanta	//	AOR20220001662C202500121
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-WP(C)/37909/2025	MAA SARBAMANGALA MAHASANGHA	Rajiv K. Mahanta	//	AOR20220001662C202500125
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-WP(C)/37910/2025	GRAMPANCHAYAT STARIYA SANGHA	Rajiv K. Mahanta	//	AOR20220001662C202500124
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-WP(C)/37912/2025	SRI RATNAKAR KULHARI	PADMALOCHAN MOHANTY	//	AOR20240000071C202500008
		VS	VS	()	
		SRI SATYAJIT GIRI		//	
473	D-WP(C)/37913/2025	MAA MANGALA S.H.G., PURI	KHETRA MOHAN BEHERA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
474	D-WP(C)/37914/2025	TALAPADA GRAM PANCHAYAT LEVEL FEDERATION	SOBALASORE MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-WP(C)/37915/2025	MAHABIR GPLF	Rajiv K. Mahanta	//	AOR20220001662C202500126
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-WP(C)/37916/2025	NEW INDIA NON GOVT, DHENKANAL	JAJATI KISHORE MOHANTY	//	
		VS	VS	()	

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477	D-WP(C)/37917/2025	STATE OF ODISHA S Ananda Rao VS State Of Odisha and anothers	Sandhyarani Pani VS	// // ()	AOR20230000010C202500074
478	D-WP(C)/37918/2025	KRISHNA FLYASH BRICKS VS COMMISSIONER OF CT AND GST, ODISHA	Kshirod Kumar Sahoo VS	// // ()	AOR20220001352C202500065
479	D-WP(C)/37919/2025	HIMANSHU ALIAS HIMANSU SEKHAR KAR VS SUJATA DASH ALIAS KAR	SAUMYA RANJAN PRADHAN VS	// // ()	AOD20240000490C202500019
480	D-WP(C)/37920/2025	TUNDRA GRAM PANCHAYAT LEVEL FEDERATION, BOPASOR VS STATE OF ODISHA	SOEASORUSHNA MOHANTY VS	// // ()	
481	D-WP(C)/37921/2025	DURYODHAN PRADHAN VS STATE OF ODISHA	Atul Tripathy VS	// // ()	AOD20240000618C202500123
482	D-WP(C)/37922/2025	DILLIP KUMAR BISWAL VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	// // ()	
483	D-WP(C)/37923/2025	NAMITA BEHERA VS COMMISSIONER CUM SECRETARY REVENUE AND DISASTER MANAGEMENT	Jyoti Ranjan Behera VS	// // ()	AOR20220001586C202500076
484	D-WP(C)/37924/2025	KULASARA GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	MINAVATI TRIPATHY VS	// // ()	
485	D-WP(C)/37925/2025	SHASHANKA SHEKHAR JENA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// // ()	
486	D-WP(C)/37927/2025	DILLIP KUMAR BISWAL VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	// // ()	
487	D-WP(C)/37929/2025	SIKRIDA GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	ANITA GARI TRIPATHY VS	// // ()	

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488	D-WP(C)/37930/2025	BALARAM SETHI VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
489	D-WP(C)/37932/2025	PRAKASH CHANDRA MUDULI VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
490	D-WP(C)/37933/2025	SHANTILATA PATRA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
491	D-WP(C)/37934/2025	PARIKHITA SETHI VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
492	D-WP(C)/37936/2025	MANORANJAN MISHRA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
493	D-WP(C)/37939/2025	DR.BHAGYALIPI MALLA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //	
494	D-WP(C)/37940/2025	SAROJ KUMAR PRADHAN VS THE CHIEF COMNR CGST, CENTRAL EXCISE AND CUSTOMS, CENTRAL REVENUE BUILDING, BBSR	SOUMENDRA KUMAR NAYAK VS	// 0 //	
495	D-WP(C)/37943/2025	KERANDATANGI GRAMA PANCHAYAT LEVEL FEDERATION, BALASOR VS STATE OF ODISHA	DEBIPATI TRIPATHY VS	// 0 //	
496	D-WP(C)/37945/2025	CHAITANYA SAHU VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //	
497	D-WP(C)/37946/2025	KRUSHNA PRASAD NAYAK VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
498	D-WP(C)/37948/2025	RAJASUNAKHALA GRAMA PANCHAYAT LEVEL FEDERATION, BALASOR VS STATE OF ODISHA	DEBIPATI TRIPATHY VS	// 0 //	
499	D-WP(C)/37950/2025	GANGADHAR PATEL	PRAFULLA KUMAR MOHAPATRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
500	D-WP(C)/37951/2025	RABINRYAN SAHOO	PRABIN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
501	D-WP(C)/37953/2025	SORADA GRAMA PANCHAYAT LEVEL FEDERATION	ANANTAGARIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
502	D-WP(C)/37954/2025	RAMESH CH DAS	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
503	D-WP(C)/37955/2025	M/S WOODMEN PRODUCTS PRIVATE LIMITED, MAYURBHANJ	PRABIN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
504	D-WP(C)/37957/2025	PRATAP KUMAR DASH	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
505	D-WP(C)/37958/2025	RATANLAL BHUYAN	PRABIN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
506	D-WP(C)/37959/2025	RANJAN KUMAR KUNDU	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
507	D-WP(C)/37960/2025	JHANSI PANCHAYAT MAHASANGHA, KHURDA	ANURAG PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
508	D-WP(C)/37962/2025	PUTTA KANAK RAJU	ABINASH ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
509	D-WP(C)/37963/2025	DHANURDHAR PATTANAYAK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
510	D-WP(C)/37964/2025	SHRADHANJALI PANCHAYAT MAHASANGHA, KHURDA	ANURAG PATI	//	
		VS	VS	0	

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		STATE OF ODISHA		//	
511	D-WP(C)/37966/2025	ASHA PANCHAYAT MAHASANGHA, KHURDA	ANURAG PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
512	D-WP(C)/37967/2025	PRAVANJAN BEHERA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		ODISHA GRAMEEN BANK, KHORDHA		//	
513	D-WP(C)/37968/2025	DIBURU HEMBRAM	BIKRAM KESHARI RAJ	//	
		VS	VS	0	
		STATE OF ORISSA		//	
514	D-WP(C)/37971/2025	MADAN RAUL	LALIT SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
515	D-WP(C)/37972/2025	MANSINGHPUR PANCHAYAT MAHASANGHA, KHURDA	ANURAG PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
516	D-WP(C)/37973/2025	BIRABARA NAYAK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
517	D-WP(C)/37975/2025	JAYANTI JENA	LALIT SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
518	D-WP(C)/37976/2025	TINI @ TINA JENA	LALIT SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
519	D-WP(C)/37977/2025	BADAKUL GRAMA PANCHAYAT, ANCHALIKA MAHASANGHA, KHURDA	ANURAG PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
520	D-WP(C)/37978/2025	REENARANI JENA	LALIT SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
521	D-WP(C)/37979/2025	TAPAS NAYAK	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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522	D-WP(C)/37980/2025	SUJATA TRIPATHY VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	// 0 //	
523	D-WP(C)/37981/2025	NALINI ACHARYA VS STATE OF ODISHA	SHIV SHANKAR MOHANTY VS	// 0 //	
524	D-WP(C)/37982/2025	RANASINGHPUR GRAM PANCHAYAT LEVEL FEDERATION, KANDHA PARIDA VS STATE OF ODISHA	VENI KANDHA PARIDA VS	// 0 //	
525	D-WP(C)/37983/2025	KAILASH BHUTIA VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //	
526	D-WP(C)/37984/2025	NIRUPAMA NAYAK VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //	
527	D-WP(C)/37985/2025	AJAYA KUMAR NAYAK VS STATE OF ODISHA	PRADIPTA KUMAR BASANTIA VS	// 0 //	
528	D-WP(C)/37986/2025	DADHA GRAM PANCHAYAT LEVEL FEDERATION, KANDHA PARIDA VS STATE OF ODISHA	KANDHA PARIDA VS	// 0 //	
529	D-WP(C)/37987/2025	CHANDRAMANI BAG VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
530	D-WP(C)/37988/2025	KAMALA NAIK VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //	
531	D-WP(C)/37989/2025	CHANDRADHWAJ HANS VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
532	D-WP(C)/37990/2025	BARIMUNDA GRAM PANCHAYAT LEVEL FEDERATION, KANDHA PARIDA VS STATE OF ODISHA	KANDHA PARIDA VS	// 0 //	
533	D-WP(C)/37992/2025	AKSHYA KUMAR PARIDA	PRAVASH CHANDRA JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
534	D-WP(C)/37993/2025	MANDHAR BANUA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
535	D-WP(C)/37994/2025	DR. INDRANEE SWAIN	AVIJIT MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
536	D-WP(C)/37995/2025	SURENDRA MOHAN PUJARI	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
537	D-WP(C)/37996/2025	SCR NIRMAN PRIVATE LIMITED	MANAS RANJAN BAUG	//	AOR20220002374C202500158
		VS	VS	0	
		RITES LIMITED		//	
538	D-WP(C)/37997/2025	NAROTTAM SAHOO	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
539	D-WP(C)/37998/2025	DR. SANTANU KUMAR PADHY	AVIJIT MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
540	D-WP(C)/38000/2025	PITAMBAR NAYAK	SUJATA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
541	D-WP(C)/38002/2025	SAILABALA PRADHAN	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
542	D-WP(C)/38003/2025	GIRISH CHANDRA PRADHAN	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
543	D-WP(C)/38005/2025	MAA MAJHI GAURI PANCHAYAT SAMITI MAHASANGH	SUBHARATYA TRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
544	D-WP(C)/38007/2025	ANADI CHARAN DALAI	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	

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545	D-WP(C)/38009/2025	STATE OF ODISHA BIPINI BIHARI MOHANTY VS	RANJIT MOHANTY VS	// // 0	
546	D-WP(C)/38010/2025	STATE OF ODISHA LALIT KUMAR PAIKARAY VS	BIBHUTI BHUSAN SWAIN VS	// // 0	
547	D-WP(C)/38011/2025	CHIEF MANAGER CUM A.O., ICICI HOME FINANCE COMPANY, BBSR JAGYASENI DIST. LEVEL FEDERATION, MALKANGIRI	RUBHADUTTA ROUTRAY VS	// // 0	
548	D-WP(C)/38013/2025	STATE OF ODISHA NIRANJAN SAHU VS	PRASANTA KUMAR MISHRA VS	// // 0	
549	D-WP(C)/38014/2025	STATE OF ODISHA DRIEMS SCHOOL AND COLLEGE OF NURSING, CUTTACK	SANJANA RANJAN PATI VS	// // 0	
550	D-WP(C)/38015/2025	STATE OF ODISHA HAREKRUSHNA PANI VS	PRASANNA KUMAR PANDA VS	// // 0	
551	D-WP(C)/38016/2025	SECY HIGHER EDUCATION, BBSR BLOCK MISSION SHAKTI FEDERATION, SAMBALPUR	RUBHADUTTA ROUTRAY VS	// // 0	
552	D-WP(C)/38017/2025	STATE OF ODISHA KUCHINDA BLOCK MISSION SHAKTI FEDERATION, SAMBALPUR	RUBHADUTTA ROUTRAY VS	// // 0	
553	D-WP(C)/38018/2025	STATE OF ODISHA RAKESH RANJAN KISHORE SAHOO VS	Amarendra Prasad Sahoo VS	// // 0	AOD20220001998C202500055
554	D-WP(C)/38019/2025	STATE OF ODISHA MADHUSUDAN NAYAK VS	Amarendra Prasad Sahoo VS	// // 0	AOD20220001998C202500054
555	D-WP(C)/38021/2025	STATE OF ODISHA SUTAYA BAGARTI VS	RAJ KISHOR SWAIN VS	// // 0	
		STATE OF ODISHA		//	

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556	D-WP(C)/38022/2025	M/S. NBPM ENGINEERING PVT. LTD., ROURKELA VS STEEL AUTHORITY OF INDIA LTD., NEW DELHI	ABHISHEK SAHOO VS PRABIN DAS	// 0 //	
557	D-WP(C)/38025/2025	ARJUN PRASAD DAS VS STATE OF ODISHA	PRABIN DAS VS DIPTI RANJAN SWAIN	// 0 //	
558	D-WP(C)/38026/2025	PRAMILA NAIK VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS BIDHAR SAHOO	// 0 //	
559	D-WP(C)/38028/2025	MANAS RANJAN KABI VS STATE OF ODISHA	BIDHAR SAHOO VS PRABIN DAS	// 0 //	
560	D-WP(C)/38030/2025	BERUHAN, GRAMA PANCHAYAT LEVEL FEDERATION, KENDRAPARA VS STATE OF ODISHA	PRABIN DAS VS DIPTI RANJAN SWAIN	// 0 //	
561	D-WP(C)/38031/2025	SHALOM DIGAL VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS AKSHAYA KUMAR BEHERA	// 0 //	
562	D-WP(C)/38033/2025	PRIYABARTA DEBATA VS Odisha State Co Operative Bank Ltd	AKSHAYA KUMAR BEHERA VS BIDHAR SAHOO	// 0 //	AOR20230000872C202500071
563	D-WP(C)/38035/2025	NETUA, PANCHAYATA STARIYA MAHILA SANGHA, BATAKORISH VS STATE OF ODISHA	BATAKORISH VS MANOJ KUMAR PATI	// 0 //	
564	D-WP(C)/38036/2025	ARUN KUMAR SENAPATI VS REGISTRAR (JUDICIAL) HIGH COURT OF ORISSA , CUTTACK	MANOJ KUMAR PATI VS BIKRAM CHANDRA GHADAI	// 0 //	
565	D-WP(C)/38037/2025	GOLAKH DAS VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS BIDHAR SAHOO	// 0 //	
566	D-WP(C)/38038/2025	SURYAKANTA ROUT VS THE REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BIDHAR SAHOO VS SUVASHISH PATTANAIK	// 0 //	
567	D-WP(C)/38040/2025	AJIT KUMAR MOHANTY	SUVASHISH PATTANAIK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
568	D-WP(C)/38042/2025	USHARANI MANGARAJ	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
569	D-WP(C)/38043/2025	KISHORE CHANDRAPUR, GRAMA PANCHAYAT LEVEL FEDERATION (G.P.L.F.), BALASORE	PRADIP DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
570	D-WP(C)/38045/2025	DULLADEI TENT HOUSE, KHURDA	SUVASHISH PATTANAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
571	D-WP(C)/38047/2025	GADASAHI, GRAMA PANCHAYAT LEVEL FEDERATION (G.P.L.F.), BALASORE	PRADIP DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
572	D-WP(C)/38048/2025	SAMARI MAHATTAM	PRADIPTA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
573	D-WP(C)/38049/2025	PABITRA MOHAN SAHOO	NIRANJAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
574	D-WP(C)/38052/2025	KISHORE CHANDRA BEHERA	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
575	D-WP(C)/38055/2025	KARUA, GRAMA PANCHAYAT LEVEL FEDERATION (G.P.L.F.), BALASORE	PRADIP DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
576	D-WP(C)/38056/2025	PRADEEPTA KUMAR MOHANTY	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
577	D-WP(C)/38057/2025	RUPLAL SAH	BIJAYA KUMAR RAGADA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
578	D-WP(C)/38059/2025	KANSA, GRAMA PANCHAYAT LEVEL FEDERATION (G.P.L.F.), BALASORE	PRADIP DAS	//	
		VS	VS	0	

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579	D-WP(C)/38061/2025	STATE OF ODISHA CHITARANJAN MOHAPATRA VS	BAMADEV BARAL VS	// // 0	
580	D-WP(C)/38064/2025	STATE OF ODISHA PITHAHATA, GRAMA PANCHAYAT LEVEL FEDERATION, KHELANI, BALASORE, VS	VS	// // 0	
581	D-WP(C)/38065/2025	STATE OF ODISHA SUBHASHREE NIBEDITA NAYAK VS	ARUN KUMAR PATRA VS	// // 0	
582	D-WP(C)/38067/2025	STATE OF ODISHA DILLIP KUMAR POLAI VS	ANUP KUMAR MOHAPATRA VS	// // 0	
583	D-WP(C)/38070/2025	STATE OF ODISHA KBITA BISOI VS	BAMADEV BARAL VS	// // 0	
584	D-WP(C)/38071/2025	THE EXECUTIVE ENGINEER(ELECT), TPCODL, BBSR SUGO, PANCHAYATA STARIYA MAHILA NAHASAN, CHATTA, BALASORE VS	VS	// // 0	
585	D-WP(C)/38072/2025	STATE OF ODISHA JAYNARAYAN TRIPATHI VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
586	D-WP(C)/38074/2025	STATE OF ODISHA PRAVAKAR SAHU VS	LALIT KUMAR MAHARANA VS	// // 0	
587	D-WP(C)/38075/2025	ODISHA GRAMEEN BANK, GANDAMUNDAM KHANDAGIRI, BBSR AJAYA KUMAR BEHERA VS	Soubhagya Kumar Rath VS	// // 0	AOR20220004309C202500052
588	D-WP(C)/38077/2025	STATE OF ODISHA AMAR KUMAR PATRA VS	ARUN KUMAR BEHERA VS	// // 0	AOR20220003422C202500100
589	D-WP(C)/38078/2025	STATE OF ODISHA JITENDRA KUMAR AGARWAL VS	SOUMYA RANJAN MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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590	D-WP(C)/38080/2025	AJAYA KUMAR PATTNAIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// () //	
591	D-WP(C)/38081/2025	M/S DREAM INDIA MEDICAL INSTITUT, NABARANGPUR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// () //	
592	D-WP(C)/38082/2025	SUNRISE JEWELLERS VS COMMISSIONER OF CT AND GST CUTTACK	Jyoti Ranjan Behera VS	// () //	AOR20220001586C202500079
593	D-WP(C)/38083/2025	JATHINBITRA INFRA TECH AND TRADEIMPEX PRIVATE LIMITED VS THE CHAIRPERSON OF CBEC	Jyoti Ranjan Behera VS	// () //	AOR20220001586C202500078
594	D-WP(C)/38084/2025	RAMAMANI PEDA VS COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION	Jyoti Ranjan Behera VS	// () //	AOR20220001586C202500077
595	D-WP(C)/38086/2025	M/S. TULASI SAHOO, KENDUJHAR VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, KENDUJHAR-II	ITISHREE TRIPATHY VS	// () //	
596	D-WP(C)/38087/2025	M/S DREAM INDIA MEDICAL INSTITUTE, NABARANGPUR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// () //	
597	D-WP(C)/38088/2025	RETRENCHED EARLY CHILDHOOD CARE AND EDUCATION SOCIETY VS STATE OF ODISHA	KUNAL KUMAR SINGH VS	// () //	
598	D-WP(C)/38089/2025	NIRAD KUMAR MOHAPATRA VS STATE OF ODISHA	Dr. Binoda Kumar Mishra VS	// () //	AOR20220001616C202500127
599	D-WP(C)/38090/2025	SANJAY KUMAR RAY VS STATE OF ODISHA	Dr. Binoda Kumar Mishra VS	// () //	AOR20220001616C202500126
600	D-WP(C)/38091/2025	CHAMU MUNDARI VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// () //	
601	D-WP(C)/38094/2025	M/S.SRI DHAR NAIK, RAYAGADA	ITISHREE TRIPATHY	//	

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		VS	VS	()	
602	D-WP(C)/38095/2025	ADDITIONAL STATE TAXOFFICER, CT AND SRI RAM CHANDRA SENAPATI	GST CIRCLE, RAYAGADA AMLAN SHAKTI PAUL	// //	
		VS	VS	()	
603	D-WP(C)/38096/2025	COLLECTOR-CUM-AUTHORIZED OFFICER, KHURDA BIMAL CHANDRA MALLICK	Dr. Binoda Kumar Mishra	//	AOR20220001616C202500125
		VS	VS	()	
604	D-WP(C)/38097/2025	STATE OF ODISHA SHREE CHAKANAYAN AGRO PVT. LTD., KOLKATA	SASWAT KUMAR ACHARYA	//	
		VS	VS	()	
605	D-WP(C)/38098/2025	ASST. COMMNR. OF INCOME TAX, CENTRAL CIRCLE, CUTTACK JENAPUR GRAMA PANCHAYAT LEVEL FEDERATION	MURUDAYA SENAPATI	//	
		VS	VS	()	
606	D-WPCRL/28731/2025	STATE OF ODISHA RINA SHARMA	SANJIB KUMAR BHANJADEO	//	
		VS	VS	()	
607	D-WPCRL/28734/2025	STATE OF ODISHA SASMITA SAHU	AGNIHOTRA SAHU	//	
		VS	VS	()	
608	D-ABLAPL/28518/2025	STATE OF ODISHA DEBABRATA DEY	SARBESWAR SAHOO	//	
		VS	VS	()	
609	D-ABLAPL/28519/2025	STATE OF ODISHA OMM PRASAD BHOI	SUJIT KUMAR SWAIN	SORO /568 /2025	AOD20220004505C202500105
		VS	VS	()	
610	D-ABLAPL/28521/2025	STATE OF ODISHA AJAYA KUMAR SUKLA	ASIS MOHANTY	DHAULI PS /57 /2025	
		VS	VS	()	
611	D-ABLAPL/28522/2025	STATE OF ODISHA RANJAN KUMAR SUKLA	ASIS MOHANTY	JAGATPUR /453 /2025	AOR20220001631C202500246
		VS	VS	()	
612	D-ABLAPL/28527/2025	STATE OF ODISHA PRADIP BHOI	SARADA PRASAD DASH	JAGATPUR /453 /2025	AOR20220001631C202500247
		VS	VS	()	
				RAMACHANDI /91 /2024	
				()	

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613	D-ABLAPL/28529/2025	STATE OF ODISHA LAXMAN MUNDA VS	PRADEEP KUMAR DAS VS	// KOIDA /150 /2025 ()	
614	D-ABLAPL/28530/2025	STATE OF ODISHA LAXMAN MUNDA VS	PRADEEP KUMAR DAS VS	// KOIDA /154 /2025 ()	
615	D-ABLAPL/28531/2025	STATE OF ODISHA SUKHADEB DALEI VS	SARADA PRASAD DASH VS	// / /0 ()	
616	D-ABLAPL/28532/2025	STATE OF ODISHA KIRTI RANJAN NAIK @ DALI VS	ASHWARIYA DASH VS	// HINDOL /240 /2025 ()	
617	D-ABLAPL/28534/2025	STATE OF ODISHA JANI SAHA VS	PRASHANTA KUMAR NAYAK VS	// PURUNABAZAR /200 /2025 ()	AOD20240000333C202500090
618	D-ABLAPL/28537/2025	STATE OF ODISHA KALANDI @ KALIA PARIDA VS	SUSANTA KUMAR SAHU VS	// NANDANKANAN /60 /2025 ()	
619	D-ABLAPL/28539/2025	STATE OF ODISHA SUBRAT BEHERA VS	RAKESH BEHERA VS	// DHENKANAL SADAR /415 /2025 ()	
620	D-ABLAPL/28540/2025	STATE OF ODISHA SANTA @ SANTOSH KUMAR SAHOO VS	RAKESH BEHERA VS	// DHENKANAL SADAR /415 /2025 ()	
621	D-ABLAPL/28542/2025	STATE OF ODISHA PRASAD KHANDUAL @ SREE PRASAD KHANDUAL VS	HARI KRUSHNA PANIGRAHI VS	// ASKA /464 /2025 ()	
622	D-ABLAPL/28544/2025	STATE OF ODISHA MANDARA SAHU @ TIKI VS	MAHES DAS VS	// Maitri Vihar PS /205 /2023 ()	
623	D-ABLAPL/28546/2025 ABLAPL/10981/2025	STATE OF ODISHA AMIT KUMAR SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// HANDAPA /330 /2025 () //	

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624	D-ABLAPL/28547/2025	KUNI NAIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	JAGANNATHA PRASAD /280 /2025) //	AOD20220003315C202500062
625	D-ABLAPL/28548/2025	SRIDHAR NAIK @ NAYAK VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /276 /2025) //	
626	D-ABLAPL/28553/2025	SIBA NARAYANA SAHU @ SAHOO @ SIBA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	NANDIPADA /111 /2025) //	
627	D-ABLAPL/28555/2025	NARENDRA BISWAL @ PAPU VS STATE OF ODISHA	ANITA SAHOO VS	BERHAMPUR /112 /2025) //	
628	D-ABLAPL/28557/2025	RINKUA MALIK @ PABITRA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	NIHALPRASAD /175 /2025) //	
629	D-ABLAPL/28561/2025	SASANKA SEKHAR MOHANTY VS STATE OF ODISHA	RAMDAS ACHARY VS	CHOUDWAR /545 /2025) //	
630	D-ABLAPL/28566/2025	POGIRI PRASAD RAO @ P.PRASAD RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /36 /2025) //	AOR20220001631C202500249
631	D-ABLAPL/28569/2025	LAXMIDHAR PANDA VS STATE OF ODISHA	DEVASHIS PANDA VS	GHASIPURA /242 /2025) //	AOR20220001247C202500113
632	D-ABLAPL/28572/2025	KAILASH NAYAK VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /85 /2025) //	
633	D-ABLAPL/28574/2025	BAPI JENA VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	BINJHARPUR /393 /2025) //	
634	D-ABLAPL/28575/2025	NIHAR RANJAN SETHY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0) //	
635	D-ABLAPL/28576/2025	ARABINDA GOUD	DHANANJAYA MUND	BHAWANIPATNA SADAR /406 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
636	D-ABLAPL/28577/2025	SUBHAKANTA PARIDA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
637	D-ABLAPL/28578/2025	KRUSHNA CHANDRA BEHERA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
638	D-ABLAPL/28581/2025	GADADHAR ROUT	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
639	D-ABLAPL/28582/2025	BHAGYALAXMI JENA	AMITAV TRIPATHY	CUTTACK VIGILANCE /9 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
640	D-ABLAPL/28583/2025	SASMITA RANI NAYAK	SIDDHANT SARANGI	HINDOL /250 /2025	AOD20250000975C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
641	D-ABLAPL/28584/2025	PRAMOD DAS	ANUGRAHA NARAYAN SAMANTRAY	JAGATSINGPUR /311 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
642	D-ABLAPL/28586/2025	SOUMYA RANJAN NAYAK	KULDEEP MOHANTY	UDALA /365 /2025	AOD20240000012C202500203
		VS	VS	()	
		STATE OF ODISHA		//	
643	D-ABLAPL/28588/2025	SUBHAM BARIK	SWAGAT KUMAR SAHU	ASKA /433 /2025	AOR20220004593C202500043
		VS	VS	()	
		STATE OF ODISHA		//	
644	D-ABLAPL/28590/2025	RAHUL BEHERA @ TABU BEHERA	ALOK KUMAR PANDA	BAIDYANATHPUR /416 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
645	D-ABLAPL/28591/2025	SUBHAM BARIK	SWAGAT KUMAR SAHU	ASKA /431 /2025	AOR20220004593C202500041
		VS	VS	()	
		STATE OF ODISHA		//	
646	D-ABLAPL/28592/2025	SUBHAM BARIK	SWAGAT KUMAR SAHU	ASKA /432 /2025	AOR20220004593C202500042
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
647	D-ABLAPL/28593/2025	STATE OF ODISHA NILESH AGRAWAL @ NILESH KUMAR AGRAWAL VS	PRABODHA CHANDRA NAYAK VS	// MUDANPUR RAMPUR /229 /2025 ()	AOR20220001657C202500120
648	D-ABLAPL/28597/2025	STATE OF ODISHA T.VENKAT SWAMY VS	ALOK KUMAR PANDA VS	// BAIDYANATHPUR /416 /2025 ()	
649	D-ABLAPL/28601/2025	STATE OF ODISHA DOLAGOBINDA PRADHAN VS	DEEPAK KU SAHOO VS	// RAJNAGAR /301 /2025 ()	
650	D-ABLAPL/28602/2025	STATE OF ODISHA M.DURGESH SENAPATI @ OHM SENAPATI VS	ALOK KUMAR PANDA VS	// BAIDYANATHPUR /416 /2025 ()	
651	D-ABLAPL/28603/2025	STATE OF ODISHA SASMITA LENKA VS	AJIT KUMAR RAUT VS	// BHADRAK RURAL /142 /2025 ()	
652	D-ABLAPL/28604/2025	STATE OF ODISHA SUBHAM BEHERA VS	ALOK KUMAR PANDA VS	// BAIDYANATHPUR /416 /2025 ()	
653	D-ABLAPL/28609/2025	STATE OF ODISHA RAKESH KUMAR PARIDA @ RAKESH PARIDA VS	AKSHAYA KUMAR SAHOO VS	// ITAMATI /307 /2025 ()	
654	D-ABLAPL/28611/2025	STATE OF ODISHA SRIKANTA SETHI @ SRIKANTA BEHERA VS	ALOK KUMAR PANDA VS	// BAIDYANATHPUR /416 /2025 ()	
655	D-ABLAPL/28612/2025	STATE OF ODISHA IMRAN KHAN VS	SUSANTA KUMAR BARAL VS	// FATEGARH /231 /2025 ()	AOR20220001297C202500254
656	D-ABLAPL/28615/2025	STATE OF ODISHA MUBIN VS	KHUSBU PANIGRAHI VS	// SIMULIA /296 /2025 ()	AOR20220002787C202500119
657	D-ABLAPL/28627/2025	STATE OF ODISHA JITENDRA BEHERA @ JITENDRIYA BEHERA @ JITU VS	BEREN KANTA DWIBEDI VS	// KISINDA /54 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
658	D-ABLAPL/28631/2025	SOUBHAGYALAXMI PRADHAN VS STATE OF ODISHA	PRADIPTA BEURA VS	GURUDIJHATIA /171 /2025 () //	
659	D-ABLAPL/28633/2025	DHANESWAR PRADHAN VS STATE OF ODISHA	PRADIPTA BEURA VS	GURUDIJHATIA /171 /2025 () //	
660	D-ABLAPL/28634/2025	PALLABHA @ JUDHISTIR PANAKA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	UMERKOTE /288 /2023 () //	
661	D-ABLAPL/28635/2025	MADHUSUDAN DAS VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NIKIRAI /331 /2025 () //	
662	D-ABLAPL/28637/2025	FIROJ KUMAR MALLICK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MADHUPATNA /242 /2025 () //	
663	D-ABLAPL/28638/2025	RUPAK KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PADAMPUR /240 /2025 () //	
664	D-ABLAPL/28642/2025	SANJAYA KUMAR MATIA @ SANJAYA MATHIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JHARIGAM /147 /2025 () //	
665	D-ABLAPL/28645/2025	P. KUNA VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	RAMBHA (KHALLIKOTE) /710 /2025 () //	AOD20240000170C202500012
666	D-ABLAPL/28649/2025	CHETANMAYA MAJHEE @ CHAITANYA MAYA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CYBER CRIME AND ECONOMIC OFFENCES, KALAHANDI /9 /2025 () //	
667	D-ABLAPL/28651/2025	PRASANNA KUMAR NAYAK VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	BHUBANESWAR G.R.P.S. /154 /2025 () //	
668	D-ABLAPL/28655/2025	SURESH CHANDRA SOREN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	KULIANA /154 /2025 () //	
669	D-ABLAPL/28656/2025	PRADIP MUKHI @ PRADEEP MUKHI	SURYAKANTA DWIBEDI	BAISINGA /252 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
670	D-ABLAPL/28657/2025	SURESH KANDI	MOHAMMED RIAZ	BHADRESWAR /147 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
671	D-ABLAPL/28661/2025	IBTEJAH SAROSH	PRASANTA KUMAR SAHOO	DARGHA BAZAR /171 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
672	D-ABLAPL/28669/2025	BRAJA KISHORE SAHU	ASHOK DAS	BAISINGA /405 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
673	D-ABLAPL/28678/2025	HEMANTA KUMAR SAHOO	SANTOSH CHANDRA ATABUDHI	KHARABEL NAGAR P.S. /334 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
674	D-ABLAPL/28683/2025	GOURANGA CHANDRA BEHERA	PRAMOD KUMAR JENA	BALASORE SADAR /362 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
675	D-ABLAPL/28687/2025	RAJENDRA KUMAR BEHERA @ RAJESH BEHERA @	SUNISHI KUMAR GHADAI	DARGHA BAZAR /232 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
676	D-ABLAPL/28696/2025	SUNIL KUMAR BEHERA	JUGALA KISHORE PANDA	ANGUL TOWN /885 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
677	D-ABLAPL/28699/2025	BHARATA ROUT @ BHARAT ROUT	JUGALA KISHORE PANDA	SONEPUR /61 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
678	D-ABLAPL/28711/2025	ANANTA KUMAR BARIK	AMLAN SHAKTI PAUL	KHURDA MODEL /349 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
679	D-ABLAPL/28712/2025	SUDARSAN BEHERA	MANAS KUMAR CHAND	GHASIPURA /349 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
680	D-ABLAPL/28713/2025	MEGHA ALLIAS SUKANT DAS AND OTHERS	Manoranjan Das	//	AOR20220000053C202500100
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
681	D-ABLAPL/28716/2025	STATE OF ODISHA SANTOSH BEHERA VS	JAGAJIBAN PRADHAN VS	// MAHILA P.S. BUXIBAZAR /185 /2024 ()	
682	D-ABLAPL/28719/2025	STATE OF ODISHA JIBAN JYOTI SAMANTARAY VS	MANAS KUMAR CHAND VS	// KHANDAGIRI P.S. /627 /2025 ()	
683	D-ABLAPL/28723/2025	STATE OF ODISHA OKIL @ O.KRISHNA RAO DORA@ KRISHNA VS	JAGAJIBAN PRADHAN VS	// KAKATAPUR /178 /2025 ()	
684	D-ABLAPL/28726/2025	STATE OF ODISHA PRASANNA KUMAR BEHERA VS	MANAS KUMAR CHAND VS	// NAYAPALLI P.S. /507 /2025 ()	
685	D-ABLAPL/28730/2025	STATE OF ODISHA SANU @ SONU KALANDI VS	AMIYA RANJAN SETHY VS	// KEONJHAR TOWN /653 /2025 ()	
686	D-ABLAPL/28732/2025	STATE OF ODISHA MUKESH SA VS	RUDRA NARAYAN PARIJA VS	// RAJGANGPUR /443 /2025 ()	
687	D-ABLAPL/28733/2025	STATE OF ODISHA SUDHANSHU SEKHAR DASH SHARMA @ SUDHANSHU SEKHAR SUNDAR PATTANAIK VS	CHITRAKANTA SUNDAR PATTANAIK VS	// BALUGAON P.S. /280 /2025 ()	
688	D-ABLAPL/28736/2025	STATE OF ODISHA PRADEEP SAHU @ SAHOO VS STATE OF ODISHA	SUJATA JENA VS	// TANGI /297 /2025 () //	

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MISC CASES FILED on :15/09/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OAC)/2959/2013 WPC(OAC)/2959/2013	SAROJ KUMAR PANDA MP		12/2025
2	D-ADMLS/37882/2025 ADMLS/ /	WAYPOINT PORT SERVICES LTD. MP	ISHWAR MOHANTY	22/2025
3	D-ITA/37473/2025 ITA/ /	PRINCIPAL COMMISSIONER OF INCOME TAX, CUTTACK MP	SUBASH CHANDRA MOHANTY, SR.S.C	23/2025
4	D-WPCRL/28734/2025 WPCRL/ /	SASMITA SAHU MP	AGNIHOTRA SAHU	28/2025
5	D-CRP/37694/2025 CRP/38/2025	MD ZAFAR NOOR MP	ABINASH ROUTRAY	71/2025
6	D-TRPCRL/28605/2025 TRPCRL/ /	SMRUTI RANJAN SINGHSAMANT MP	AMITAV TRIPATHY	93/2025
7	D-ELPET/30912/2024 ELPET/19/2024	MANOJ KUMAR PANDA MP	M/S.DURGA PRASAD NANDA,SURYANSHI SRIVASTAVA	111/2025
8	D-ELPET/30912/2024 ELPET/19/2024	MANOJ KUMAR PANDA MP	M/S.DURGA PRASAD NANDA,SURYANSHI SRIVASTAVA	112/2025
9	D-ELPET/25095/2024 ELPET/1/2024	RAJ KUMAR YADAV MP	M/S UPENDRA KUMAR SAMAL, M.R. MOHAPATRA, S.P. PATRA, N. SAMAL	113/2025
10	D-ELPET/26480/2024 ELPET/2/2024	DILIP KUMAR RAY MP	M/S UPENDRA KUMAR SAMAL, M.R. MOHAPATRA, S.P. PATRA, N. SAMAL	114/2025
11	D-ELPET/30371/2024 ELPET/10/2024	RASHID @ RASID ASLAM MP	M/S UPENDRA KUMAR SAMAL, M.R. MOHAPATRA, S.P. PATRA, N. SAMAL	115/2025
12	D-ELPET/30374/2024 ELPET/14/2024	RADHESHYAM YADAV MP	M/S UPENDRA KU. SAMAL, M.R. MOHAPATRA, S.P. PATRA, N. SAMAL	116/2025
13	D-LAA/33196/2025 LAA/ /	RAMESH CHANDRA PATTANAIAK MP	NAMITA PATTANAIAK	181/2025
14	D-LAA/26080/2025 LAA/ /	DEBI PRASAD DAS MP	NAMITA PATTANAIAK	182/2025
15	D-CRLMP/34295/2024 CRLMP/1573/2024	SRADHANJALI SAHOO MP		203/2025
16	D-TRP(C)/37477/2025 TRP(C)/ /	ITIREKHA MOHARANA MP	TRILOCHAN DASH	360/2025
17	D-TRP(C)/37810/2025 TRP(C)/ /	SUCHISMITA MAHANTA MP	TUSAR KANTA MAHANTA	361/2025
18	D-CONTC/37154/2025 CONTC/ /	MITA RANI MAITY MP	ADV	362/2025
19	D-TRP(C)/37999/2025 TRP(C)/ /	JIRLINA PANI MP	PRAMOD KUMAR JENA	362/2025
20	D-CONTC/647/2025 CONTC/198/2025	BHASKAR MAHALA MP		363/2025
21	D-CONTC/11059/2024 CONTC/2634/2024	SURAVI DALEI MP		364/2025
22	D-RVWPET/37911/2025 RVWPET/ /	UTTAM KUMAR GARANAYAK MP	SAROJA KANTA SAMAL	371/2025
23	D-RVWPET/37911/2025 RVWPET/ /	UTTAM KUMAR GARANAYAK MP	SAROJA KANTA SAMAL	372/2025
24	D-RPFAM/37705/2025 RPFAM/ /	GATIKRUSHNA BEHERA MP	HARAPRASAD PANDA	421/2025
25	D-RPFAM/37828/2025 RPFAM/ /	DURYODHAN JENA MP	PARTHA SARATHI DAS	422/2025
26	D-RPFAM/44827/2024	SURENDRA@SUREN PRADHAN	KULDEEP MOHANTY	

	RPFAM/308/2024	MP		423/2025
27	D-RPFAM/30646/2025	JAHANARA BIBI	ROHIT RANJAN RAY	
	RPFAM/213/2025	MP		424/2025
28	D-RPFAM/38050/2025	SWARUPA PRAHARAJ	PRANAYA SWAIN	
	RPFAM/ /	MP		425/2025
29	D-RPFAM/38050/2025	SWARUPA PRAHARAJ	PRANAYA SWAIN	
	RPFAM/ /	MP		426/2025
30	D-CMAPL/37870/2025	BADRI NARAYAN RAY	ADV.	
	CMAPL/ /	MP		491/2025
31	D-CMAPL/30009/2025	SRI SRI GOPAL JEW THAKUR AND SRI SRISHWARAJ KATHARATHISWAR SEBAYAT MARFATDAR PRAFULLA KUMAR		492/2025
	CMAPL/238/2025	MP		493/2025
32	D-CMAPL/30009/2025	SRI SRI GOPAL JEW THAKUR AND SRI SRISHWARAJ KATHARATHISWAR SEBAYAT MARFATDAR PRAFULLA KUMAR		494/2025
	CMAPL/238/2025	MP		495/2025
33	D-CMAPL/30009/2025	SRI SRI GOPAL JEW THAKUR AND SRI SRISHWARAJ KATHARATHISWAR SEBAYAT MARFATDAR PRAFULLA KUMAR		496/2025
	CMAPL/238/2025	MP		497/2025
34	D-CMAPL/34115/2025	RAMESH KUMAR PANDYA	ADV.	
	CMAPL/ /	MP		498/2025
35	D-MATA/36234/2025	SHIBANI SENAPATI	UMA CHARAN MISHRA	
	MATA/ /	MP		518/2025
36	D-MATA/36274/2025	LINA KUMBHAR@MAHARANA	GHANASHYAM NAMTOAR	
	MATA/ /	MP		519/2025
37	D-MATA/35839/2025	PANKAJ DEEP	GHANASHYAM NAMTOAR	
	MATA/ /	MP		520/2025
38	D-MATA/13535/2025	LAXMIDHAR NATH	DEBA NARAYAN PATTNAIK	
	MATA/154/2025	MP		521/2025
39	D-MATA/7/2019	PRABHAT KU.SAHU		522/2025
	MATA/7/2019	MP		523/2025
40	D-FAO/37471/2025	STATE OF ODISHA	DAYANIDHI LENKA,A.G.A	
	FAO/ /	MP		828/2025
41	D-FAO/37471/2025	STATE OF ODISHA	DAYANIDHI LENKA,A.G.A	
	FAO/ /	MP		829/2025
42	D-FAO/30073/2025	DEPUTY MANAGER (T.P HUB) M/S. ORIENTAL INSURANCE CO. LTD ,BBSR		830/2025
	FAO/387/2025	MP		831/2025
43	D-BLAPL/36996/2024	D.SURENDRA PATRA	SUNIL KUMAR PALAI	
	BLAPL/12750/2024	MP		950/2025
44	D-BLAPL/24285/2025	SNIGDHA MOHANTY	NIRAJ KUMAR SETHI	
	BLAPL/8455/2025	MP		951/2025
45	D-BLAPL/28675/2025	TAPAS KUMAR JENA	MITALEE JESTHI	
	BLAPL/ /	MP		952/2025
46	D-BLAPL/5728/2025	RAMAKANTA BISWAL	PUSPAMITRA MOHAPATRA	
	BLAPL/2221/2025	MP		953/2025
47	D-CRLREV/157/2023	APAN KUMAR DEY	SHANTANU KUMAR PANDA	
	CRLREV/157/2023	MP		1010/2025
48	D-CRLREV/28510/2025	AJAY KUMAR MOHARANA	BHAKTA BHUSAN BARIK	
	CRLREV/ /	MP		1011/2025
49	D-CRLREV/26416/2025	GOURANGA BEHERA	RAMESH CHANDRA SWAIN	
	CRLREV/ /	MP		1012/2025
50	D-CRLREV/28573/2025	LITU @ CHANDRA SEKHAR BEHERA	DEEPAK KUMAR SAHOO	
	CRLREV/ /	MP		1013/2025
51	D-CRLREV/28654/2025	SURESH SAHOO @ SURENDRA SAHOO	PRAVASH CHANDRA JENA	
	CRLREV/ /	MP		1014/2025
52	D-CRLREV/7308/2024	DEBABRATA PRUSTY	SATYABRATA MOHANTY	
	CRLREV/124/2024	MP		1015/2025
53	D-CRLREV/4536/2025	DUMAR HARIJAN	RAJIB LOCHAN PATTANAIAK	
	CRLREV/110/2025	MP		1016/2025
54	D-CRLREV/28708/2025	SUKHALATA NAYAK	SOUBHAGYA SUNDAR DAS	
	CRLREV/ /	MP		1017/2025
55	D-RSA/40070/2024	GOPA@GOPABANDHU SAHU	GOKULANANDA SAHU	
	RSA/342/2024	MP		1335/2025
56	D-RSA/188/2002	BHASKAR MOHAPATRA	M/S.AMIT.K.NATH	
	RSA/188/2002	MP		1336/2025
57	D-RSA/188/2002	BHASKAR MOHAPATRA	M/S.AMIT.K.NATH	
	RSA/188/2002	MP		1337/2025

58	D-RSA/188/2002 RSA/188/2002	BHASKAR MOHAPATRA MP	M/S.AMIT.K.NATH	1338/2025
59	D-RSA/188/2002 RSA/188/2002	BHASKAR MOHAPATRA MP	M/S.AMIT.K.NATH	1339/2025
60	D-RSA/188/2002 RSA/188/2002	BHASKAR MOHAPATRA MP	M/S.AMIT.K.NATH	1340/2025
61	D-RSA/188/2002 RSA/188/2002	BHASKAR MOHAPATRA MP	M/S.AMIT.K.NATH	1341/2025
62	D-RSA/30667/2025 RSA/ /	DAMA MALIK MP	DWARIKA PRASAD MOHANTY	1342/2025
63	D-RSA/474/2023 RSA/474/2023	SANJU BEHERA MP	BISWA PRAKASH DHAL	1343/2025
64	D-CMP/32497/2025 CMP/1291/2025	SHAMIMA BEGUM MP	NARAYAN PRASAD PARIJA	1522/2025
65	D-CMP/32497/2025 CMP/1291/2025	SHAMIMA BEGUM MP	NARAYAN PRASAD PARIJA	1523/2025
66	D-CMP/32497/2025 CMP/1291/2025	SHAMIMA BEGUM MP	NARAYAN PRASAD PARIJA	1524/2025
67	D-CMP/30957/2025 CMP/1187/2025	SIBANI BEHERA MP	NARAYAN PRASAD PARIJA	1525/2025
68	D-CMP/33716/2025 CMP/ /	INDUMATI NANDA MP	TRILOCHAN PANIGRAHI	1526/2025
69	D-CMP/37746/2025 CMP/ /	SAROJ KUMAR MISHRA MP	KSHIROD KUMAR SAHOO	1527/2025
70	D-CMP/26762/2025 CMP/1001/2025	SAMEER KUMAR NAYAK MP	VIVEKANANDA JENA	1528/2025
71	D-CMP/37817/2025 CMP/ /	JAGYASENI SAHU MP	GOKULANANDA SAHU	1529/2025
72	D-CMP/27009/2025 CMP/1026/2025	BIJAY KUMAR BISWAL MP	BHAWANI SANKAR PANIGRAHI	1530/2025
73	D-CMP/27009/2025 CMP/1026/2025	BIJAY KUMAR BISWAL MP	BHAWANI SANKAR PANIGRAHI	1531/2025
74	D-CMP/37856/2025 CMP/ /	SANJAYA KUMAR LATH MP	SANTOSH KUMAR NANDA	1532/2025
75	D-CMP/37931/2025 CMP/ /	SUBHAS CHANDRA SATPATHY MP	TUSAR KUMAR MISHRA	1533/2025
76	D-CMP/37931/2025 CMP/ /	SUBHAS CHANDRA SATPATHY MP	TUSAR KUMAR MISHRA	1534/2025
77	D-CMP/37969/2025 CMP/ /	BABRUBAHAN BEHERA MP	RAJESH TRIPATHY	1535/2025
78	D-CMP/37991/2025 CMP/ /	SITARAM SATAPATHY MP	SUVASHISH PATTANAIK	1536/2025
79	D-CMP/38006/2025 CMP/ /	BIRABAR BEHERA MP	MANOJ KUMAR MOHANTY	1537/2025
80	D-CMP/38001/2025 CMP/ /	BIJAYALAXMI BEHERA MP	ALOK KUMAR PANDA	1538/2025
81	D-ABLAPL/14942/2023 ABLAPL/14942/2023	BIJAY KUMAR DASH MP	M/S RAJENDRA NARAYAN ROUT	1713/2025
82	D-ABLAPL/466/2025 ABLAPL/331/2025	POLAVARAPU @ P. RAJESH @ POLAVARAPU RAJESH MP		1714/2025
83	D-ABLAPL/26096/2025 ABLAPL/10204/2025	PITABASA @ PITABASH BHOI MP	SWAGAT KUMAR SAHU	1715/2025
84	D-ABLAPL/36123/2024 ABLAPL/13736/2024	SABITA ROUT MP	KABIRAJ PRADHAN	1716/2025
85	D-ABLAPL/25908/2025 ABLAPL/10097/2025	SHARAT KUMAR SAHU @ SARAT SAHOO ABHISHEK DASH MP		1717/2025
86	D-ABLAPL/25573/2025 ABLAPL/9949/2025	MANDAKINI ROUT MP		1718/2025
87	D-ABLAPL/25965/2025 ABLAPL/10101/2025	SOUMYA RANJAN JENA @ RAKA JENA MP	BAIVAV MISHRA	1719/2025
88	D-ABLAPL/15124/2025 ABLAPL/6013/2025	K. SAHILA JYOTI PATNAIK MP		1720/2025
89	D-ABLAPL/15463/2025	HEMANTA KUMAR PATTNAIK @ RAMA BABU		

	ABLAPL/6125/2025	MP		1721/2025
90	D-ABLAPL/23383/2025	RAGHUNATH SAHOO		
	ABLAPL/9204/2025	MP		1722/2025
91	D-ABLAPL/24357/2025	PICHIKI SRINIVAS RAO		
	ABLAPL/10337/2025	MP		1723/2025
92	D-ABLAPL/9740/2025	LOKESH BHOI		
	ABLAPL/3792/2025	MP		1724/2025
93	D-ABLAPL/26079/2025	SK ZAFAR	SATYANARAYAN MISHRA	
	ABLAPL/10261/2025	MP		1725/2025
94	D-ABLAPL/24705/2025	MADHU SAHU		
	ABLAPL/9760/2025	MP		1726/2025
95	D-ABLAPL/1540/2025	SANKAR SAHU		
	ABLAPL/683/2025	MP		1727/2025
96	D-MACA/37717/2025	MINATI PARIDA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2258/2025
97	D-MACA/37735/2025	DHANESWAR MOHAPATRA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2259/2025
98	D-MACA/37726/2025	SULOCHANA ROUT	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2260/2025
99	D-MACA/37772/2025	NANDAKISHOR BISWAL	BISHNU BRATA SINGH	
	MACA/ /	MP		2261/2025
100	D-MACA/25941/2025	ROHIT KUMAR SAHOO	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2262/2025
101	D-MACA/37874/2025	RAMESH CHANDRA PRADHAN	KALPATARU PANIGRAHI	
	MACA/ /	MP		2263/2025
102	D-MACA/37928/2025	M/S. CHOLA MS GENERAL INSURANCE CO. LTD., CHANDAN, BHISHAN		
	MACA/ /	MP		2264/2025
103	D-MACA/37937/2025	THE NEW INDIA ASSURANCE CO. LTD., CHANDAN, BHISHAN		
	MACA/ /	MP		2265/2025
104	D-MACA/38066/2025	CHHABI JENA @ CHHABINDRA JENA @ KRISHNA CHANDRA JENA		
	MACA/ /	MP		2266/2025
105	D-MACA/38066/2025	CHHABI JENA @ CHHABINDRA JENA @ KRISHNA CHANDRA JENA		
	MACA/ /	MP		2267/2025
106	D-CRLA/28556/2025	ABHI @ ABHIRAM @ NITYANANDA BAGHARIJEET MISHRA		
	CRLA/ /	MP		2551/2025
107	D-CRLA/28556/2025	ABHI @ ABHIRAM @ NITYANANDA BAGHARIJEET MISHRA		
	CRLA/ /	MP		2552/2025
108	D-CRLA/24510/2024	CHITTARANJAN SINGH	SATYAJIT MOHAPATRA	
	CRLA/806/2024	MP		2553/2025
109	D-CRLA/513/2021	DILLIP MAKHAL	M/S SOUMYA KANTA TRIPATHY	
	CRLA/513/2021	MP		2554/2025
110	D-CRLA/28606/2025	RAGHUNATH MAHARANA	JANMEJAYA KATIKIA	
	CRLA/ /	MP		2555/2025
111	D-CRLA/28606/2025	RAGHUNATH MAHARANA	JANMEJAYA KATIKIA	
	CRLA/ /	MP		2556/2025
112	D-CRLA/791/2017	PADMA BIRUA	M/S.BIJAYA KUMAR BEHERA I	
	CRLA/791/2017	MP		2557/2025
113	D-CRLA/28606/2025	RAGHUNATH MAHARANA	JANMEJAYA KATIKIA	
	CRLA/ /	MP		2558/2025
114	D-CRLA/28632/2025	DHARMENDRA MALLICK	BHABANI SHANKAR DASPARIDA	
	CRLA/ /	MP		2559/2025
115	D-CRLA/28632/2025	DHARMENDRA MALLICK	BHABANI SHANKAR DASPARIDA	
	CRLA/ /	MP		2560/2025
116	D-CRLA/28632/2025	DHARMENDRA MALLICK	BHABANI SHANKAR DASPARIDA	
	CRLA/ /	MP		2561/2025
117	D-CRLA/1400/2023	P.MAHESH PATRA	DAYANANDA MOHAPATRA	
	CRLA/1400/2023	MP		2562/2025
118	D-CRLA/14578/2024	ANUPAL @ ANPAL RAJA RAO	ASHOK KUMAR ROUT	
	CRLA/504/2024	MP		2563/2025
119	D-CRLA/25879/2024	GADADHARA@SADHU MANGARAJ	SANJIB KUMAR BHANJADEO	
	CRLA/917/2024	MP		2564/2025
120	D-CRLMC/21314/2025	RABINDRA KUMAR JAISWAL	BAIBASWATA PANIGRAHI	
	CRLMC/3503/2025	MP		2609/2025

121	D-CRLMC/840/2023 CRLMC/840/2023	BEDABYAS BEHERA MP		2610/2025
122	D-CRLMC/26909/2025 CRLMC/3468/2025	KARTIK CHANDRA DAS MP		2611/2025
123	D-CRLMC/28541/2025 CRLMC/ /	BAIRI REDDY @ B.BAIRI REDDY MP	PRASANNA KUMAR MISHRA	2612/2025
124	D-CRLMC/28562/2025 CRLMC/ /	MANORAMA SAW @ SAWN MP	SURYASNATA MOHAPATRA	2613/2025
125	D-CRLMC/18965/2025 CRLMC/3104/2025	ABHIRAM BIBAR MP		2614/2025
126	D-CRLMC/28619/2025 CRLMC/ /	AKASH BEHERA MP	PRAKASH CHANDRA DASH	2615/2025
127	D-CRLMC/28622/2025 CRLMC/ /	AKASH BEHERA MP	PRAKASH CHANDRA DASH	2616/2025
128	D-CRLMC/27480/2025 CRLMC/3602/2025	RUTURANJAN DEEP MP		2617/2025
129	D-CRLMC/24696/2025 CRLMC/3471/2025	KUNMUN DWIBEDI MP	ANANTA KUMAR ROUT	2618/2025
130	D-CRLMC/28049/2025 CRLMC/3678/2025	MUKESH MAHALING MP	SOUMIK SPANDAN TRIPATHY	2619/2025
131	D-CRLMC/34642/2024 CRLMC/4623/2024	HEMANTA BIBHAR MP	BIBEKANANDA BHUYAN	2620/2025
132	D-CRLMC/28689/2025 CRLMC/ /	KANHU CHARAN BARIK @ KANHU BARIK MP	SUVASHISH PATTANAIK	2621/2025
133	D-CRLMC/28697/2025 CRLMC/ /	PUNAM TIGGA MP	DEBASISH SAMAL	2622/2025
134	D-CRLMC/28705/2025 CRLMC/ /	PRAFULLA MALATI@SOBI MALATI MP	SASWAT JENA	2623/2025
135	D-WA/37465/2025 WA/ /	STATE OF ODISHA MP	DEBARAJ MOHANTY,A.G.A	3900/2025
136	D-WA/37465/2025 WA/ /	STATE OF ODISHA MP	DEBARAJ MOHANTY,A.G.A	3901/2025
137	D-WA/28671/2025 WA/1249/2025	NIHAR RANJAN BISWAL MP	PRASANNA KUMAR MISHRA	3902/2025
138	D-WA/37467/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3903/2025
139	D-WA/37467/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3904/2025
140	D-WA/291/2018 WA/291/2018	RAVENSHAW UNIVERSITY MP	SARADA PRASANNA SARANGI	3905/2025
141	D-WA/12/2023 WA/12/2023	TAPAN KUMAR PARICHHA MP	SUBHADUTTA ROURAY	3906/2025
142	D-WA/35234/2025 WA/ /	DIRECTOR GENERAL OF BORDER SECURITY MP	FORUM (MILITARY) NEW DELHI COUNSEL)	3907/2025
143	D-WA/37831/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3908/2025
144	D-WA/37831/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3909/2025
145	D-WA/37832/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3910/2025
146	D-WA/37832/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3911/2025
147	D-WA/37837/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3912/2025
148	D-WA/37837/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3913/2025
149	D-WA/25606/2024 WA/1671/2024	NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD) MP		3914/2025
150	D-WP(C)/37654/2025 WP(C)/25679/2025	SATYABRATA PARIDA MP	RAMAKANTA SAHOO	16071/2025
151	D-WP(C)/20172/2023 WP(C)/20172/2023	ALOK MOHANTY MP	M/S. R.K.BISOI, A.K.SAMANTRAY,A.MISHRA,SAROJ KUMAR PADHY	16072/2025
152	D-WP(C)/37663/2025	SAI SUBHAM BEHERA	SANGRAM SENAPATI	

	WP(C)/25653/2025	MP		16073/2025
153	D-WP(C)/37666/2025 WP(C)/25720/2025	UPENDRA MIRDHA MP	PRASHANTA KUMAR NAYAK	16074/2025
154	D-WP(C)/37667/2025 WP(C)/ /	BIKRAMA BIHARI ROUT MP	GOPINATH MISHRA	16075/2025
155	D-WP(C)/37675/2025 WP(C)/ /	KHAPRAKHOL GRAM PANCHAYAT STARIYA MP	PRASANTA KUMAR MISHRA	16076/2025
156	D-WP(C)/37676/2025 WP(C)/25740/2025	MAMATA KUMARI SAHU @ MAMATA SAHU MP	HANAKI KANTA MAHAPATRA	16077/2025
157	D-WP(C)/37679/2025 WP(C)/ /	GRAM PANCHAYAT STARIYA SANGHA, DEBANGA MP	PRASANTA KUMAR MISHRA	16078/2025
158	D-WP(C)/37680/2025 WP(C)/ /	RENGALI GRAM PANCHAYAT STARIYA SANGHA MP	PRASHANTA KUMAR MISHRA	16079/2025
159	D-WP(C)/37681/2025 WP(C)/ /	MAHADEV BANCHHAR@ BANCHOR MP	PRADEEP KUMAR DAS	16080/2025
160	D-WP(C)/37683/2025 WP(C)/ /	MAHARAPADAR GRAM PANCHAYAT STARIYA SANGHA MP	PRASANTA KUMAR MISHRA	16081/2025
161	D-WP(C)/37637/2025 WP(C)/ /	BALIKUTI G.P.L.F, BALIKUTI BALIAPAL BLOCK MP	RAJIV KUMAR MAHANTA	16082/2025
162	D-WP(C)/37684/2025 WP(C)/ /	PANCHANAN SWAIN MP	PRADEEP KUMAR DAS	16083/2025
163	D-WP(C)/37685/2025 WP(C)/ /	PADIABHALGRAM PANCHAYAT STARIYA SANGHA MP	PRASANTA KUMAR MISHRA	16084/2025
164	D-WP(C)/37687/2025 WP(C)/ /	GRAM PANCHAYAT STARIYA MAHASANGHA MP	PRASANTA KUMAR MISHRA	16085/2025
165	D-WP(C)/37689/2025 WP(C)/ /	GRAM PANCHAYAT STARIYA SANGHA, DEBANGA MP	PRASHANTA KUMAR MISHRA	16086/2025
166	D-WP(C)/37693/2025 WP(C)/ /	ODIAPALI GRAM PANCHAYAT STARIYA SANGHA MP	PRASHANTA KUMAR MISHRA	16087/2025
167	D-WP(C)/27375/2025 WP(C)/19444/2025	FARIDA BEGUM MP	SANJIB KUMAR BHANJADEO	16088/2025
168	D-WP(C)/37690/2025 WP(C)/ /	BATISUAN GRAM PANCHAYAT STARIYA SANGHA MP	PRASANTA KUMAR MISHRA	16089/2025
169	D-WP(C)/29945/2025 WP(C)/20998/2025	RAHIM KHAN MP	SOHAN MISHRA	16090/2025
170	D-WP(C)/37638/2025 WP(C)/ /	JANLA GRAMPANCHAYAT LEVEL FEDERATION MP	RAJIV KUMAR MAHANTA	16091/2025
171	D-WP(C)/37691/2025 WP(C)/ /	PRESIDENT, DISTRICT LEVEL FEDERATION MP	SUBHANTITA ROURTRAY	16092/2025
172	D-WP(C)/27375/2025 WP(C)/19444/2025	FARIDA BEGUM MP	SANJIB KUMAR BHANJADEO	16093/2025
173	D-WP(C)/37696/2025 WP(C)/ /	MATIABHATA GRAM PANCHAYAT STARIYA SANGHA MP	PRASANTA KUMAR MISHRA	16094/2025
174	D-WP(C)/37697/2025 WP(C)/ /	AKSHYA MISHRA MP	BISWAJIT MOHAPATRA	16095/2025
175	D-WP(C)/37698/2025 WP(C)/ /	M/S MAA MAJHIGHARIANI TRANSPORT AND CO. MP	ANANDA KUMAR ANANDA	16096/2025
176	D-WP(C)/37699/2025 WP(C)/ /	SEBA SHAKTI MAHILA MAHASANGHA, DEBANGA MP	PRASHANTA KUMAR MISHRA	16097/2025
177	D-WP(C)/37639/2025 WP(C)/ /	MADHUPURA G.P.L.F, BALIAPAL BLOCK MP	RAJIV KUMAR MAHANTA	16098/2025
178	D-WP(C)/37700/2025 WP(C)/ /	SAHAJPANI GRAM PANCHAYAT STARIYA SANGHA MP	PRASHANTA KUMAR MISHRA	16099/2025
179	D-WP(C)/37701/2025 WP(C)/25755/2025	DEBESH ACHARYA MP	AMIT PRASAD BOSE	16100/2025
180	D-WP(C)/20409/2025 WP(C)/14690/2025	SRI CHAKRADHAR RANASINGH MP	AMITABH MISHRA	16101/2025
181	D-WP(C)/37704/2025 WP(C)/ /	GHUMASAR GRAM PANCHAYAT STARIYA SANGHA MP	PRASHANTA KUMAR MISHRA	16102/2025
182	D-WP(C)/37703/2025 WP(C)/25757/2025	ASHISH PRATIHARI MP	AMIT PRASAD BOSE	16103/2025
183	D-WP(C)/37640/2025 WP(C)/ /	NIRBANA FEDERATION, G.P NAGRAM SAHAPUR MP	RAJIV KUMAR MAHANTA	16104/2025

184	D-WP(C)/37708/2025 WP(C)/ /	BHANPUR GRAM PANCHAYAT STARIYA PRASHANTH KUMAR MISHRA MP	16105/2025
185	D-WP(C)/37707/2025 WP(C)/25748/2025	HIMADRI BISHI MP	16106/2025
186	D-WP(C)/37710/2025 WP(C)/ /	DORADA GRAM PANCHAYAT LEVEL FEDERATION KUMAR DALAI MP	16107/2025
187	D-WP(C)/37711/2025 WP(C)/ /	M/S. AJAY KUMAR SABAT, GANJAM MP	16108/2025
188	D-WP(C)/37641/2025 WP(C)/ /	JAMBHIRAI GPLF, BALIAPAL BLOCK, BALASORE MP	16109/2025
189	D-WP(C)/37712/2025 WP(C)/ /	BIRUN GPLF, BALASORE MP	16110/2025
190	D-WP(C)/37715/2025 WP(C)/ /	BALAPUR GRAM PANCHAYAT LEVEL FEDERATION RUPAK DALAI MP	16111/2025
191	D-WP(C)/37713/2025 WP(C)/ /	KARUANJHAR GRAM PANCHAYAT STARIYA PRASANGH KUMAR MISHRA MP	16112/2025
192	D-WP(C)/37718/2025 WP(C)/ /	DUGAL GRAM PANCHAYAT LEVEL FEDERATION KONTUR KUMAR DALAI MP	16113/2025
193	D-WP(C)/37721/2025 WP(C)/ /	HIRMA GRAM PANCHAYAT STARIYA MAHASSANGH KUMAR MISHRA MP	16114/2025
194	D-WP(C)/37720/2025 WP(C)/ /	GUREI MOHAPATRA MP	16115/2025
195	D-WP(C)/37724/2025 WP(C)/ /	MADHUBAN GRAM PANCHAYAT LEVEL FEDERATION KUMAR DALAI MP	16116/2025
196	D-WP(C)/37725/2025 WP(C)/ /	GRAM PANCHAYAT STARIYA SANGHA, BALASORE KUMAR MISHRA MP	16117/2025
197	D-WP(C)/37692/2025 WP(C)/25721/2025	ALOK SHIKHA BLOCK LEVEL FEDERATION PRASHANT KUMAR MISHRA MP	16118/2025
198	D-WP(C)/37308/2025 WP(C)/ /	SANTOSH KUMAR BHOI MP	16119/2025
199	D-WP(C)/37730/2025 WP(C)/ /	MULAALASA GRAM PANCHAYAT LEVEL FEDERATION KUMAR DALAI MP	16120/2025
200	D-WP(C)/37731/2025 WP(C)/ /	PECHAMUNDI GRAM PANCHAYAT STARIYA PRASHANT KUMAR MISHRA MP	16121/2025
201	D-WP(C)/37727/2025 WP(C)/ /	M/S. AJAY KUMAR SABAT, GANJAM MP	16122/2025
202	D-WP(C)/37733/2025 WP(C)/ /	NUASOMESWARPUR GRAM PANCHAYAT LEVEL FEDERATION KUMAR DALAI MP	16123/2025
203	D-WP(C)/37734/2025 WP(C)/ /	BALAJI KUMAR PATRA MP	16124/2025
204	D-WP(C)/37736/2025 WP(C)/ /	MAA KANTIMANGALA MAHILA MAHASANGH KUMAR MISHRA MP	16125/2025
205	D-WP(C)/37695/2025 WP(C)/25724/2025	SATYA JYOTI BLOCK MISSION SHAKTI FEDERATION KUMAR DALAI MP	16126/2025
206	D-WP(C)/37739/2025 WP(C)/ /	SANDHARASAN GRAM PANCHAYAT LEVEL FEDERATION KUMAR DALAI MP	16127/2025
207	D-WP(C)/37738/2025 WP(C)/ /	MANOHAR BEHERA MP	16128/2025
208	D-WP(C)/37741/2025 WP(C)/ /	GRAM PANCHAYAT STARIYA SANGHA, BALASORE KUMAR MISHRA MP	16129/2025
209	D-WP(C)/37744/2025 WP(C)/ /	NARENDRAPUR GRAM PANCHAYAT LEVEL FEDERATION KUMAR DALAI MP	16130/2025
210	D-WP(C)/37745/2025 WP(C)/ /	CHAKAJAGANNATHPUR GRAM PANCHAYAT LEVEL FEDERATION KUMAR DALAI MP	16131/2025
211	D-WP(C)/37747/2025 WP(C)/ /	JAMBESWAR NAYAK MP	16132/2025
212	D-WP(C)/37748/2025 WP(C)/ /	JAYAPUR GRAM PANCHAYAT LEVEL FEDERATION KUMAR DALAI MP	16133/2025
213	D-WP(C)/37642/2025 WP(C)/ /	DEULA G.P MAHASANGHA FEDERATION RAJIV KUMAR MAHANTA MP	16134/2025
214	D-WP(C)/37750/2025 WP(C)/ /	DASBIDYADHARPUR GRAM PANCHAYAT LEVEL FEDERATION KUMAR DALAI MP	16135/2025
215	D-WP(C)/20963/2022	GOKULANANDA CHOUDHURY	

	WP(C)/20963/2022	MP		16136/2025
216	D-WP(C)/37752/2025 WP(C)/ /	SARANGAJODI GRAM PANCHAYAT LEVEL FEDERATION, PURI DALAI MP		16137/2025
217	D-WP(C)/37755/2025 WP(C)/ /	ALGUM GRAM PANCHAYAT LEVEL FEDERATION, PURI DALAI MP		16138/2025
218	D-WP(C)/37643/2025 WP(C)/ /	PANCHUPALI GPLF , BALIAPAL BLOCK RAJIV KUMAR MAHANTA MP		16139/2025
219	D-WP(C)/37757/2025 WP(C)/ /	KETAKIPATANA GRAM PANCHAYAT LEVEL FEDERATION, PURI DALAI MP		16140/2025
220	D-WP(C)/37759/2025 WP(C)/ /	SUKALA GRAM PANCHAYAT LEVEL FEDERATION, PURI DALAI MP		16141/2025
221	D-WP(C)/37629/2025 WP(C)/ /	PRAKASH CHANDRA PRADHAN MADHUMITA PANDA MP		16142/2025
222	D-WP(C)/37626/2025 WP(C)/ /	JAGNYASENEE PRADHAN SOHAN MISHRA MP		16143/2025
223	D-WP(C)/37762/2025 WP(C)/ /	BISWANATHPUR GRAM PANCHAYAT LEVEL FEDERATION, PURI DALAI MP		16144/2025
224	D-WP(C)/10425/2021 WP(C)/10425/2021	ASHIS KUMAR CHAND MP		16145/2025
225	D-WP(C)/37644/2025 WP(C)/ /	BALARAMPUR G.P.L.F, BALARAMPUR, BALAPAKUMAR MAHANTA MP		16146/2025
226	D-WP(C)/37764/2025 WP(C)/ /	JAGATSINGHPUR DISTRICT TRCUK OWNERS ASSOCIATION, JAGATSINGHPUR MP		16147/2025
227	D-WP(C)/37765/2025 WP(C)/ /	SRIRAMCHANDRAPUR GRAM PANCHAYAT LEVEL FEDERATION, PURI MP		16148/2025
228	D-WP(C)/14867/2022 WP(C)/14867/2022	MD. MASOOM KHAN SOUMYA DEV RAY MP		16149/2025
229	D-WP(C)/14870/2022 WP(C)/14870/2022	MD. JAMAL KHAN SOUMYA DEV RAY MP		16150/2025
230	D-WP(C)/37768/2025 WP(C)/ /	BIRA RAMACHANDRAPUR GRAM PANCHAYAT LEVEL FEDERATION, PURI MP		16151/2025
231	D-WP(C)/37645/2025 WP(C)/ /	NIKHIRA G.P.L.F, BALIAPAL BLOCK RAJIV KUMAR MAHANTA MP		16152/2025
232	D-WP(C)/37770/2025 WP(C)/ /	BAXYTULSIPALI GRAM PANCHAYAT STARIYA PRASANTASKANPUR, KALAHANDI MP		16153/2025
233	D-WP(C)/37771/2025 WP(C)/ /	SUBHASINI MAHASANGHA, KADUA, PURSUKANTA KUMAR DALAI MP		16154/2025
234	D-WP(C)/37775/2025 WP(C)/ /	CHHORIAGADA GRAM PANCHAYAT STARIYA PRASANTASKANPUR, KALAHANDI MP		16155/2025
235	D-WP(C)/37776/2025 WP(C)/ /	RAIKHANDI GRAM PANCHAYAT LEVEL FEDERATION, PURI DALAI MP		16156/2025
236	D-WP(C)/8822/2015 WP(C)/8822/2015	NRUSINGHA NATH MEKAP MP		16157/2025
237	D-WP(C)/29564/2025 WP(C)/20600/2025	RABINDRA NATH SAHOO SUBHADUTTA ROUSTRAY MP		16158/2025
238	D-WP(C)/37780/2025 WP(C)/ /	BHAIRIGUDA GRAM PANCHAYAT STARIYA PRASANTASKANPUR, KALAHANDI MP		16159/2025
239	D-WP(C)/37786/2025 WP(C)/ /	SATYANANDA BHOI HARI KRUSHNA PANIGRAHI MP		16160/2025
240	D-WP(C)/31216/2025 WP(C)/21910/2025	FRANKLIN INSTITUTE OF MEDICAL SCIENCES, BARKAR ROUT MP		16161/2025
241	D-WP(C)/37792/2025 WP(C)/ /	BALARAMPURGARH GRAM PANCHAYAT LEVEL FEDERATION, PURI MP		16162/2025
242	D-WP(C)/37794/2025 WP(C)/ /	CHICHEIGUDA GRAM PANCHAYAT STARIYA PRASANTASKANPUR, KALAHANDI MP		16163/2025
243	D-WP(C)/37646/2025 WP(C)/ /	BISHNUPUR G.P FEDERATION RAJIV KUMAR MAHANTA MP		16164/2025
244	D-WP(C)/36867/2025 WP(C)/25169/2025	BAPUN BARIK SUKANTA KUMAR DALAI MP		16165/2025
245	D-WP(C)/37802/2025 WP(C)/ /	RAJPUR GRAM PANCHAYAT STARIYA PRASANTASKANPUR, KALAHANDI MP		16166/2025
246	D-WP(C)/37800/2025 WP(C)/ /	ALISA GRAM PANCHAYAT LEVEL FEDERATION, PURI DALAI MP		16167/2025

247	D-WP(C)/37647/2025 WP(C)/ /	NILAMADHABA G.P.L.F MP	RAJIV KUMAR MAHANTA	16168/2025
248	D-WP(C)/37806/2025 WP(C)/ /	BANKAPALAS GRAMA PANCHAYAT STAD MP	DR. PRASSION KUMAR MISHRA	BANKAPALAS, KALAHANDI 16169/2025
249	D-WP(C)/37808/2025 WP(C)/ /	PENTHAPADA GRAM PANCHAYAT LEVEL MP	FEDERATION KUMAR DALAI	16170/2025
250	D-WP(C)/30979/2025 WP(C)/21727/2025	RITUPARNA SAHOO MP	DEBASIS SAHOO	16171/2025
251	D-WP(C)/37648/2025 WP(C)/ /	LAXMIDHAR BEHERA MP	SAMBEET PATTANAYAK	16172/2025
252	D-WP(C)/30979/2025 WP(C)/21727/2025	RITUPARNA SAHOO MP	DEBASIS SAHOO	16173/2025
253	D-WP(C)/37811/2025 WP(C)/ /	MAHURA GRAM PANCHAYAT LEVEL MP	FEDERATION KUMAR DALAI	16174/2025
254	D-WP(C)/37809/2025 WP(C)/ /	NARAYAN PAIKRAY MP	SARADA DASH	16175/2025
255	D-WP(C)/32215/2025 WP(C)/22592/2025	CONCORD INFRA PROJECTS PVT. LTD., MP	BBSR DHANT SARANGI	16176/2025
256	D-WP(C)/37649/2025 WP(C)/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	16177/2025
257	D-WP(C)/32215/2025 WP(C)/22592/2025	CONCORD INFRA PROJECTS PVT. LTD., MP	BBSR	16178/2025
258	D-WP(C)/37649/2025 WP(C)/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	16179/2025
259	D-WP(C)/37813/2025 WP(C)/ /	PRAJAPADA GRAM PANCHAYAT LEVEL MP	FEDERATION KUMAR DALAI	16180/2025
260	D-WP(C)/37592/2025 WP(C)/ /	DEBASISH ROUT MP	ATUL TRIPATHY	16181/2025
261	D-WP(C)/37815/2025 WP(C)/ /	MAA DURGA GPLF, SABARANG GRAM PANC MP	SHAKTI KUMAR DALAI	16182/2025
262	D-WP(C)/37818/2025 WP(C)/ /	RENGAL MAHILA MAHASANGHA, RENGAL MP	DR. PRASSION KUMAR MISHRA	RENGAL, KALAHANDI 16183/2025
263	D-WP(C)/19302/2011 WP(C)/19302/2011	BAINSHIDHAR ROUT MP	M/S ANTARYAMI SWAIN	16184/2025
264	D-WP(C)/37650/2025 WP(C)/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	16185/2025
265	D-WP(C)/37650/2025 WP(C)/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	16186/2025
266	D-WP(C)/37821/2025 WP(C)/ /	SARAT KUMAR RATHA @ SARAT RATHA MP	SANTOSH KUMAR SAMANTARAY	16187/2025
267	D-WP(C)/37823/2025 WP(C)/ /	GOUDACHHENDIA GRAM PANCHAYAT STAD MP	DR. PRASSION KUMAR MISHRA	GOUDACHHENDIA, KALAHANDI 16188/2025
268	D-WP(C)/26388/2025 WP(C)/18129/2025	M/S. AXESS MEDICOM PVT LTD., BBSR MP	M/S. SATYA SUNDAR KANUNGO	16189/2025
269	D-WP(C)/37599/2025 WP(C)/ /	LAMBODHAR MAHAKUD MP	SUNSHINE ANAND SWAIN	16190/2025
270	D-WP(C)/37651/2025 WP(C)/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	16191/2025
271	D-WP(C)/37651/2025 WP(C)/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	16192/2025
272	D-WP(C)/37826/2025 WP(C)/ /	GUDIALIPADAR GRAM PANCHAYAT STAD MP	DR. PRASSION KUMAR MISHRA	GUDIALIPADAR, KALAHANDI 16193/2025
273	D-WP(C)/37825/2025 WP(C)/ /	BIDYADHARPUR GRAM PANCHAYAT LEV MP	SUKEDER KUMAR DALAI	16194/2025
274	D-WP(C)/36824/2025 WP(C)/25407/2025	SWETA DHRUBA PANIGRAHY MP	TANMAY MISHRA	16195/2025
275	D-WP(C)/37827/2025 WP(C)/ /	SURESH CHANDRA SUBUDHI MP	NIHAL RATH	16196/2025
276	D-WP(C)/36824/2025 WP(C)/25407/2025	SWETA DHRUBA PANIGRAHY MP	TANMAY MISHRA	16197/2025
277	D-WP(C)/37829/2025 WP(C)/ /	MAA SIBANI MAHASANGHA, GORAMATI MP	SUKANANDA CHAKRA DALAI	MAA SIBANI MAHASANGHA, GORAMATI, KALAHANDI 16198/2025
278	D-WP(C)/37652/2025	MAA GANGA SHAKTI FEDERATION	RAJIV KUMAR MAHANTA	

	WP(C)/ /	MP		16199/2025
279	D-WP(C)/37833/2025	ASHOK KUMAR SAHOO	MANAS RANJAN PRADHAN	
	WP(C)/ /	MP		16200/2025
280	D-WP(C)/37835/2025	ALIBABA GRAM PANCHAYAT LEVEL FEDERATION, KUMAR DALAI		
	WP(C)/ /	MP		16201/2025
281	D-WP(C)/37838/2025	NARENDRAPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH		
	WP(C)/ /	MP		16202/2025
282	D-WP(C)/37839/2025	BENTAPADA GRAM PANCHAYAT LEVEL FEDERATION, MARIKAKAI		
	WP(C)/ /	MP		16203/2025
283	D-WP(C)/37840/2025	DISTRICT PROJECT COORDINATOR CUM DISTRICT EDUCATION OFFICER, ANGUL		
	WP(C)/ /	MP		16204/2025
284	D-WP(C)/37653/2025	MAA KALIJAI FEDERATION	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		16205/2025
285	D-WP(C)/37841/2025	RANKADEULI GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH		
	WP(C)/ /	MP		16206/2025
286	D-WP(C)/37842/2025	MAA JHADESWAR GPLF, BHADRAK	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16207/2025
287	D-WP(C)/37843/2025	TILLO PANCHAYAT STARIYA SANGHA, BHADRAK	MIRITA MISHRA	
	WP(C)/ /	MP		16208/2025
288	D-WP(C)/37845/2025	SOURAV KUMAR MEHER	DHANANJAYA MUND	
	WP(C)/ /	MP		16209/2025
289	D-WP(C)/29904/2025	MIR TAIMUR		
	WP(C)/21114/2025	MP		16210/2025
290	D-WP(C)/37655/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	
	WP(C)/ /	MP		16211/2025
291	D-WP(C)/37655/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	
	WP(C)/ /	MP		16212/2025
292	D-WP(C)/37852/2025	MOTHER TERESA MAHILA MAHASANGHA, TRIPURA G.P., BHADRAK		
	WP(C)/ /	MP		16213/2025
293	D-WP(C)/37848/2025	SUVENDU KUMAR SAHOO	UPENDRA KUMAR SAMAL	
	WP(C)/25779/2025	MP		16214/2025
294	D-WP(C)/37855/2025	MAA TARINI MAHASANGHA, BHADRAK	AMRITA MISHRA	
	WP(C)/ /	MP		16215/2025
295	D-WP(C)/37854/2025	PRAFULLA KUMAR SWAIN	ALOK KUMAR PANDA	
	WP(C)/ /	MP		16216/2025
296	D-WP(C)/37656/2025	UNION OF INDIA	JNYANANANDA PANDA, C.G.C	
	WP(C)/ /	MP		16217/2025
297	D-WP(C)/33428/2025	DR. SUBASH MOHAPATRA	SAMVIT MOHANTY	
	WP(C)/24143/2025	MP		16218/2025
298	D-WP(C)/33428/2025	DR. SUBASH MOHAPATRA		
	WP(C)/24143/2025	MP		16219/2025
299	D-WP(C)/37862/2025	SAROJINI MAHASANGHA, ANIJO, BHADRAK	AMRITA MISHRA	
	WP(C)/ /	MP		16220/2025
300	D-WP(C)/37867/2025	MATRUSAKTI MAHILA MAHASANGHA, BANDEPARA CHIKRAN G.P., BHADRAK		
	WP(C)/ /	MP		16221/2025
301	D-WP(C)/37866/2025	DIBYALOHAN KHATUA	JANMEJAYA KATIKIA	
	WP(C)/ /	MP		16222/2025
302	D-WP(C)/37872/2025	SYNERGY INSTITUTE OF ENGINEERING AND TECHNOLOGY, DHENKANAL		
	WP(C)/ /	MP		16223/2025
303	D-WP(C)/36117/2023	MALATI MOHAPATRA	AJAYA KUMAR NAYAK	
	WP(C)/36117/2023	MP		16224/2025
304	D-WP(C)/36113/2023	MALATI MOHAPATRA	AJAYA KUMAR NAYAK	
	WP(C)/36113/2023	MP		16225/2025
305	D-WP(C)/37878/2025	UMESH CHANDRA PATTANAYAK@PATTANAYAK	SOUKMYA MISHRA	
	WP(C)/ /	MP		16226/2025
306	D-WP(C)/37879/2025	DEBENDRANATH SAHOO	DEBASISH SAMAL	
	WP(C)/ /	MP		16227/2025
307	D-WP(C)/37878/2025	UMESH CHANDRA PATTANAYAK@PATTANAYAK	SOUKMYA MISHRA	
	WP(C)/ /	MP		16228/2025
308	D-WP(C)/37881/2025	CHINMAYEE BISWAL	BIJAY KUMAR BEHERA	
	WP(C)/ /	MP		16230/2025
309	D-WP(C)/37886/2025	UNION OF INDIA	DIPTI RANJAN BHOKTA	
	WP(C)/ /	MP		16231/2025

310	D-WP(C)/37887/2025 WP(C)/ /	DAMASAH GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP		16232/2025
311	D-WP(C)/37889/2025 WP(C)/ /	MAHATAPALLA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP		16233/2025
312	D-WP(C)/37888/2025 WP(C)/ /	SARAT KUMAR GAJENDRA MP	LAXMAN PRADHAN	16234/2025
313	D-WP(C)/37891/2025 WP(C)/ /	BRAJARAJPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP		16235/2025
314	D-WP(C)/37894/2025 WP(C)/ /	KADUA GPLF, PURI MP	SUKANTA KUMAR DALAI	16236/2025
315	D-WP(C)/37902/2025 WP(C)/ /	INSTITUTE OF MEDICAL TECHNOLOGY PHARMACY COLLEGE PURI MP		16237/2025
316	D-WP(C)/37913/2025 WP(C)/ /	MAA MANGALA S.H.G., PURI MP	KHETRA MOHAN BEHERA	16238/2025
317	D-WP(C)/29/2022 WP(C)/29/2022	PRAKASH KUMAR JENA MP		16239/2025
318	D-WP(C)/37924/2025 WP(C)/ /	KULASARA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP		16240/2025
319	D-WP(C)/37929/2025 WP(C)/ /	SIKRIDA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP		16241/2025
320	D-WP(C)/37661/2025 WP(C)/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	16242/2025
321	D-WP(C)/30759/2025 WP(C)/21719/2025	Er. DEBASHISHA HOTA MP		16243/2025
322	D-WP(C)/37661/2025 WP(C)/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	16244/2025
323	D-WP(C)/37932/2025 WP(C)/ /	PRAKASH CHANDRA MUDULI MP	BIJAYA KUMAR BEHERA 1	16245/2025
324	D-WP(C)/37812/2025 WP(C)/ /	NILAM KUMAR SWAIN MP	SIDDHANT SARANGI	16246/2025
325	D-WP(C)/37943/2025 WP(C)/ /	KERANDATANGI GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP		16247/2025
326	D-WP(C)/37948/2025 WP(C)/ /	RAJASUNAKHALA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP		16248/2025
327	D-WP(C)/37662/2025 WP(C)/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	16249/2025
328	D-WP(C)/37953/2025 WP(C)/ /	SORADA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP		16250/2025
329	D-WP(C)/37662/2025 WP(C)/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	16251/2025
330	D-WP(C)/52487/2024 WP(C)/32830/2024	PRAKASH CHANDRA RAUTARAY MP	SRI PRAFULLA KUMAR RATH (SR. ADV.), SANJIB KUMAR BHANJARI	16252/2025
331	D-WP(C)/37960/2025 WP(C)/ /	JHANSI PANCHAYAT MAHASANGHA, KHURDA MP	ANURAG PATI	16253/2025
332	D-WP(C)/37664/2025 WP(C)/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	16254/2025
333	D-WP(C)/37664/2025 WP(C)/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	16255/2025
334	D-WP(C)/37964/2025 WP(C)/ /	SHRADHANJALI PANCHAYAT MAHASANGHA, KHURDA MP		16256/2025
335	D-WP(C)/37764/2025 WP(C)/ /	JAGATSINGHPUR DISTRICT TRCUK OWNERS ASSOCIATION, JAGATSINGHPUR MP		16257/2025
336	D-WP(C)/37966/2025 WP(C)/ /	ASHA PANCHAYAT MAHASANGHA, KHURDA MP	ANURAG PATI	16258/2025
337	D-WP(C)/37967/2025 WP(C)/ /	PRAVANJAN BEHERA MP	PRAFULLA KUMAR MOHAPATRA	16259/2025
338	D-WP(C)/32429/2025 WP(C)/23817/2025	PRAVAKAR SAHU MP	SWAGAT KUMAR SAHU	16260/2025
339	D-WP(C)/37972/2025 WP(C)/ /	MANSINGHPUR PANCHAYAT MAHASANGHA, KHURDA MP		16261/2025
340	D-WP(C)/37665/2025 WP(C)/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	16262/2025
341	D-WP(C)/37977/2025	BADAKUL GRAMA PANCHAYAT, ANCHALIKUMANGSANGHA, KHURDA		

	WP(C)/ /	MP		16263/2025
342	D-WP(C)/37665/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	
	WP(C)/ /	MP		16264/2025
343	D-WP(C)/46396/2024	PRIYADARSINI SINGH	M/S ANKITA PATI, A B DASH, S S MOHAPATRA, D K PANDA,	
	WP(C)/27607/2024	MP		16265/2025
344	D-WP(C)/37979/2025	TAPAS NAYAK	NIRANJAN LENKA	
	WP(C)/ /	MP		16266/2025
345	D-WP(C)/24287/2025	DR.SWADESH KUMAR MOHANTY	DR. JITENDRA KUMAR LENKA	
	WP(C)/17351/2025	MP		16267/2025
346	D-WP(C)/37982/2025	RANASINGHPUR GRAM PANCHAYAT LEVEL FEDERATION, KHORDHA		
	WP(C)/ /	MP		16268/2025
347	D-WP(C)/37985/2025	AJAYA KUMAR NAYAK	PRADIPTA KUMAR BASANTIA	
	WP(C)/ /	MP		16269/2025
348	D-WP(C)/37986/2025	DADHA GRAM PANCHAYAT LEVEL FEDERATION, KHORDHA		
	WP(C)/ /	MP		16270/2025
349	D-WP(C)/37668/2025	M/S ANNAPURNA AGRO FOODS	LALITENDU MISHRA	
	WP(C)/ /	MP		16271/2025
350	D-WP(C)/16088/2024	ANURAKTA JENA	SOURAV DAS	
	WP(C)/8804/2024	MP		16272/2025
351	D-WP(C)/37984/2025	NIRUPAMA NAYAK	GYANA RANJAN MAHAPATRA	
	WP(C)/ /	MP		16273/2025
352	D-WP(C)/25330/2025	JANAKI BHUSAN HABODASINGH	JAGAMOHAN PATTANAIAK	
	WP(C)/18273/2025	MP		16274/2025
353	D-WP(C)/37990/2025	BARIMUNDA GRAM PANCHAYAT LEVEL FEDERATION, KHORDHA		
	WP(C)/ /	MP		16275/2025
354	D-WP(C)/6288/2024	BIMALENDU PRADHAN	MOHIT AGARWAL, SOUMYA MISHRA	
	WP(C)/3328/2024	MP		16276/2025
355	D-WP(C)/38000/2025	PITAMBAR NAYAK	SUJATA JENA	
	WP(C)/ /	MP		16277/2025
356	D-WP(C)/37669/2025	M/S TARENI AGRO FOODS	LALITENDU MISHRA	
	WP(C)/ /	MP		16278/2025
357	D-WP(C)/35619/2025	ALL ODISHA CONTRACTORS ASSOCIATION, Bhubaneswar	SUBHAS RANJAN MOHANTY, PRASANT KISHORE RAY	
	WP(C)/24621/2025	MP		16279/2025
358	D-WP(C)/38005/2025	MAA MAJHI GAURI PANCHAYAT SAMITI, BALASORE		
	WP(C)/ /	MP		16280/2025
359	D-WP(C)/38011/2025	JAGYASENI DIST. LEVEL FEDERATION, MAHANGIRTA	ROU TRAY	
	WP(C)/ /	MP		16281/2025
360	D-WP(C)/40492/2023	SUNIA MURMU		
	WP(C)/40492/2023	MP		16282/2025
361	D-WP(C)/38014/2025	DRIEMS SCHOOL AND COLLEGE OF NURSING, CUTACK	SINGYAKHAN PATI	
	WP(C)/ /	MP		16283/2025
362	D-WP(C)/38016/2025	BLOCK MISSION SHAKTI FEDERATION, SAMBALPUR	ROU TRAY	
	WP(C)/ /	MP		16284/2025
363	D-WP(C)/37670/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	
	WP(C)/ /	MP		16285/2025
364	D-WP(C)/37670/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	
	WP(C)/ /	MP		16286/2025
365	D-WP(C)/38017/2025	KUCHINDA BLOCK MISSION SHAKTI FEDERATION, BALASORE		
	WP(C)/ /	MP		16287/2025
366	D-WP(C)/32091/2025	DEBASIS PANDA	SOMANATH MISHRA	
	WP(C)/24701/2025	MP		16288/2025
367	D-WP(C)/10164/2025	ANIRUDHA SANKHUA	SOUBHAGYA SUNDAR DAS	
	WP(C)/7246/2025	MP		16289/2025
368	D-WP(C)/38022/2025	M/S. NBPM ENGINEERING PVT. LTD., ROURKELA	SHISHU SAHOO	
	WP(C)/ /	MP		16290/2025
369	D-WP(C)/38025/2025	ARJUN PRASAD DAS	PRABIN DAS	
	WP(C)/ /	MP		16291/2025
370	D-WP(C)/38026/2025	PRAMILA NAIK	DIPTI RANJAN SWAIN	
	WP(C)/ /	MP		16292/2025
371	D-WP(C)/38030/2025	BERUHAN, GRAMA PANCHAYAT LEVEL FEDERATION, KENDRAPARA		
	WP(C)/ /	MP		16293/2025
372	D-WP(C)/38028/2025	MANAS RANJAN KABI	BAIDHAR SAHOO	
	WP(C)/ /	MP		16294/2025

373	D-WP(C)/38031/2025 WP(C)/ /	SHALOM DIGAL MP	DIPTI RANJAN SWAIN	16295/2025
374	D-WP(C)/38035/2025 WP(C)/ /	NETUA, PANCHAYATA STARIYA MAHILAPANCHAYATI, BALASORE MP	PRATIK DASH	16297/2025
375	D-WP(C)/38037/2025 WP(C)/ /	GOLAKH DAS MP	BIKRAM CHANDRA GHADEI	16298/2025
376	D-WP(C)/38038/2025 WP(C)/ /	SURYAKANTA ROUT MP	BAIDHAR SAHOO	16299/2025
377	D-WP(C)/38040/2025 WP(C)/ /	AJIT KUMAR MOHANTY MP	SUVASHISH PATTANAİK	16300/2025
378	D-WP(C)/38043/2025 WP(C)/ /	KISHORE CHANDRAPUR, GRAMA PANCHAYATI, BALASORE MP	PRATIK DASH FEDERATION (G.P.L.F.), BALASORE	16301/2025
379	D-WP(C)/37672/2025 WP(C)/ /	ACHYOUTA NANDA ROUT MP	BIKRAM KESHARI SAHU	16302/2025
380	D-WP(C)/38045/2025 WP(C)/ /	DULLADEI TENT HOUSE, KHURDA MP	SUVASHISH PATTANAİK	16303/2025
381	D-WP(C)/38047/2025 WP(C)/ /	GADASAHİ, GRAMA PANCHAYAT LEVEL FEDERAL UNION (G.P.L.F.), BALASORE MP	PRATIK DASH	16304/2025
382	D-WP(C)/38049/2025 WP(C)/ /	PABITRA MOHAN SAHOO MP	NIRANJAN BISWAL	16305/2025
383	D-WP(C)/38055/2025 WP(C)/ /	KARUA, GRAMA PANCHAYAT LEVEL FEDERAL UNION (G.P.L.F.), BALASORE MP	PRATIK DASH	16306/2025
384	D-WP(C)/37777/2025 WP(C)/ /	BINOD DAS MP	DEBIDUTTA MOHAPATRA	16307/2025
385	D-WP(C)/38059/2025 WP(C)/ /	KANSA, GRAMA PANCHAYAT LEVEL FEDERAL UNION (G.P.L.F.), BALASORE MP	PRATIK DASH	16308/2025
386	D-WP(C)/38064/2025 WP(C)/ /	PITHAHATA, GRAMA PANCHAYAT LEVEL FEDERAL UNION (G.P.L.F.), BALASORE, MP	PRATIK DASH	16309/2025
387	D-WP(C)/37778/2025 WP(C)/ /	GIRISH MALLİK MP	DEBIDUTTA MOHAPATRA	16310/2025
388	D-WP(C)/38067/2025 WP(C)/ /	DILLIP KUMAR POLAI MP	ANUP KUMAR MOHAPATRA	16311/2025
389	D-WP(C)/38071/2025 WP(C)/ /	SUGO, PANCHAYATA STARIYA MAHILA PANCHAYATI, BALASORE MP	PRATIK DASH	16312/2025
390	D-WP(C)/38074/2025 WP(C)/ /	PRAVAKAR SAHU MP	LALIT KUMAR MAHARANA	16313/2025
391	D-WP(C)/38080/2025 WP(C)/ /	AJAYA KUMAR PATTNAİK MP	HRUDANANDA MOHAPATRA	16314/2025
392	D-WP(C)/37782/2025 WP(C)/ /	UDAYA PALLAI MP	DEBIDUTTA MOHAPATRA	16315/2025
393	D-WP(C)/38098/2025 WP(C)/ /	JENAPUR GRAMA PANCHAYAT LEVEL FEDERAL UNION (G.P.L.F.), BALASORE MP	PRATIK DASH	16316/2025